

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition Nos. 180/MP/2022, 198/MP/2022, 200/MP/2022, 232/MP/2022, 199/MP/2022, 239/MP/2022, 244/MP/2022, 214/MP/2022, 238/MP/2022, 231/MP/2022, 236/MP/2022 and 237/MP/2022**

**Coram:**

**Shri I.S. Jha, Member**

**Shri Arun Goyal, Member**

**Shri P.K Singh, Member**

**Date of Order:28.3.2023**

**Petition No. 180/MP/2022 and 244/MP/2022**

**IN THE MATTER OF:**

*Petition under sub-section (4) of Section 28 of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for NLDC for the financial year 2019-20.*

**IN THE MATTER OF:**

*Petition under sub-section (4) of Section 28 of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for NLDC for the financial year 2020-21.*

**AND IN THE MATTER OF:**

National Load Despatch Centre (NLDC),  
Power System Operation Corporation Ltd. (POSOCO),

(A Govt. of India undertaking),  
Registered office: B-9, Qutub Institutional Area, 1st Floor,  
Katwaria Sarai, New Delhi -110016 ..... **Petitioner**

**Petition No. 198/MP/2022 and 214/MP/2022**

**IN THE MATTER OF:**

*Petition under sub-section (4) of Section 28 of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for NRLDC for the financial year 2019-20.*

**IN THE MATTER OF:**

*Petition under sub-section (4) of Section 28 of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for NRLDC for the financial year 2020-21.*

**AND IN THE MATTER OF:**

Northern Regional Load Despatch Centre (NRLDC), .....**Petitioner**  
Power System Operation Corporation Ltd. (POSOCO),  
(A Govt. of India undertaking), Registered office: B-9,  
Qutub Institutional Area, 1<sup>st</sup> Floor, Katwaria Sarai, New Delhi -110016

**Petition No. 200/MP/2022 and 238/MP/2022**

**IN THE MATTER OF:**

*Petition under sub-section (4) of Section 28 of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for WRLDC for the financial year 2019-20.*

**IN THE MATTER OF:**

*Petition under sub-section (4) of Section 28 of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for WRLDC for the financial year 2020-21.*

**AND IN THE MATTER OF:**

Western Regional Load Despatch Centre (WRLDC),  
Power System Operation Corporation Ltd. (POSOCO),  
(A Govt. of India undertaking),  
Registered office: B-9, Qutub Institutional Area, 1<sup>st</sup> Floor,  
Katwaria Sarai, New Delhi -110016

.....**Petitioner**

**Petition No. 232/MP/2022 and 231/MP/2022**

**IN THE MATTER OF:**

*Petition under sub-section (4) of Section 28 of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for SRLDC for the financial year 2019-20.*

**IN THE MATTER OF:**

*Petition under sub-section (4) of Section 28 of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for SRLDC for the financial year 2020-21.*

**AND IN THE MATTER OF:**

Southern Regional Load Despatch Centre (SRLDC),  
Power System Operation Corporation Ltd. (POSOCO),  
(A Govt. of India Enterprise),  
Registered office: B-9, Qutub Institutional Area, 1<sup>st</sup> Floor,  
Katwaria Sarai, New Delhi -110016

.....**Petitioner**

**Petition No. 199/MP/2022 and 236/MP/2022**

**IN THE MATTER OF:**

*Petition under sub-section (4) of Section 28 of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for ERLDC for the financial year 2019-20.*

**IN THE MATTER OF:**

*Petition under sub-section (4) of Section 28 of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for ERLDC for the financial year 2020-21.*

**AND IN THE MATTER OF:**

Eastern Regional Load Despatch Centre (ERLDC),  
14, Golf Club Road, Tollygunge, Kolkata - 700033  
Power System Operation Corporation Ltd. (POSOCO)  
(A Govt. of India Enterprise)

.....**Petitioner**

**Petition No. 239/MP/2022 and 237/MP/2022**

**IN THE MATTER OF:**

*Petition under sub-section (4) of Section 28 of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for NERLDC for the financial year 2019-20.*

**IN THE MATTER OF:**

*Petition under sub-section (4) of Section 28 of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 for approval of Performance Linked Incentive for NERLDC for the financial year 2020-21.*

**AND IN THE MATTER OF:**

North Eastern Regional Load Despatch Centre (NERLDC),  
Power System Operation Corporation Ltd. (POSOCO),

.....**Petitioner**

(A Govt. of India undertaking),  
Registered office: B-9, Qutub Institutional Area, 1<sup>st</sup> Floor,  
Katwaria Sarai, New Delhi -110016

**Versus**

**Users of Northern Regional Load Despatch Centre (NRLDC):**

**Users under the category of Distribution Licensees and Buyers**

1. Head (SLDC), Delhi Transco Ltd., SLDC Building (Behind Jakir Husain College) Tagore Hostel Lane, Minto Road New Delhi-110002
2. Head (SLDC), Haryana Vidyut Prasaran Nigam Limited, Shakti Bhawan, Sector-6, Panchkula-134109
3. Chief Engineer, Haryana Power Purchase Center, Room No-308, Shakti Bhawan, Sector-6 Panchkula-134109, Haryana
4. Chief Engineer SLDC, Nodal agency for HP, Himachal Pradesh State Load Despatch Centre, Totu, Shimla-171011, Himachal Pradesh
5. Head (SLDC), Punjab State Load Dispatch Centre, Punjab State Transmission Corporation Limited, 220 kV Sub Station Ablowal, Patiala, Punjab 147001
6. CMD, Punjab State Power Corporation Ltd, The Mall, Patiala, Punjab -147001
7. Head (SLDC), Rajasthan Rajya Vidyut Prasaran Nigam Limited, Heerapura Jaipur, Rajasthan - 302024
8. Chairman, RUVNL, Vidyut Bhawan, Janpath, Jyoti Nagar, Jaipur- 302005, Rajasthan
9. Chief Engineer, Electricity Department, UT Chandigarh, Sector 9-D, UT Chandigarh-160019
10. Managing Director, Jammu and Kashmir Power Corporation Limited (JKPCL), SLDC Building, 1st Floor Gladni Grid Station, Nanval Bala. Jammu-180 004
11. Chairman, UPPCL, Uttar Pradesh Power Corporation Limited, Shakti Bhawan, 14-Ashok Marg, Lucknow-226001
12. Managing Director, Uttarakhand Power Corporation Ltd., Kanwli Road, Urja Bhawan, Dehradun-248001, Uttrakhand
13. Chief Electrical Engineer, North Central Railway, General Manager Office, Subedarganj Uttar Madhya Railway, Allahabad, UP- 211011.
14. DGM, Electrical, National Fertilizers Limited, District:- Ropar, Naya Nangal 140124, Punjab
15. DGM, NVVNL (SNA Nepal) NTPC Vidyut Vyapar Nigam Ltd, Core-5, 1st Floor, Scope Complex, Lodhi Road, New Delhi 110003
16. JGM/Tr/L-6&E, Delhi Buyer(DMRC Ltd), 6th Floor, C wing, Metro Bhawa, Barakhamba Road, New Delhi-110001
17. Chief General Manager, PGCIL Kurukshetra ( $\pm 800$  KV HVDC Inter Connector Project) V.P.O. Bhadson, Opposite Piccadily Sugar Mill, Tehsil INDRI, District Karnal-132117 (Haryana)
18. Senior DGM, PGCIL Bhiwadi HVDC ( $\pm 500$  KV), 4th Km Mile Stone, Bhiwadi- Alwar Bye-Pass Road, P.O. Khijuriwas, Distt. Alwar, (Rajashtan)-301018.

19. General Manage, PGCIL, Dadri HVDC ( $\pm 500$  KV), PO-Vidyut Nagar, Distt. Gautam Buddh Nagar (U.P.)-201008.
20. Senior GM, PGCIL, Agra HVDC Terminal 765/400/220 KV, Sub-Station, 6 KM, Mile Stone, Shamshabad Road, P.O. Shyamo, Agra-283125 (U.P.)
21. Senior DGM, PGCIL, Ballia HVDC ( $\pm 500$  KV) Sub-Station, Village & Post: Ibrahimpatti, (via Krihirapur), Tehsil: Belthra Road, Distt: - Ballia (U.P.) Pin-221716.
22. General Manager, PGCIL Rihand HVDC Station, Inside NTPC Rihand Plant Premises, P.O- Bijpur Distt: Sonebhadra, (U.P.) Pin-231223.

### **Users under the category of Generating Stations and Sellers**

23. Head of Project, Singrauli Super Thermal Power Station, NTPC, PO-Shakti Nagar, Dist. Sonebhadra, Uttar Pradesh -231222
24. Head of Project, Singrauli Solar PV Power Project, NTPC, PO-Shakti Nagar, Dist. Sonebhadra, Uttar Pradesh -231222
25. Head of Project, Singrauli Small Hydro Power Project, NTPC, PO-Shakti Nagar, Dist. Sonebhadra, Uttar Pradesh -231222
26. Head of Project, Rihand Super Thermal Power Station-I, NTPC, PO.- Rihand Nagar, Dist.: Sonebhadra, Uttar Pradesh-231223
27. General Manager, Rihand Super Thermal Power Station-II, NTPC, PO.- Rihand Nagar, Dist.: Sonebhadra, Uttar Pradesh-231223
28. Head of Project, Rihand Super Thermal Power Station-III, NTPC, PO.- Rihand Nagar, Dist.: Sonebhadra, Uttar Pradesh-231223
29. Head of Project, Dadri, National Capital Power Project, NTPC-Dadri, Vidyut Nagar, Dist. GautamBudh Nagar, Uttar Pradesh -201008
30. Head of Project, Dadri – Stage - II, National Capital Power Project, NTPC-Dadri, Vidyut Nagar, Dist. GautamBudh Nagar, Uttar Pradesh -201008
31. Head of Project, Dadri Gas Power Project, NTPC-Dadri, Vidyut Nagar, Dist. GautamBudh Nagar, Uttar Pradesh -201008
32. Head of Project, Dadri Solar PV Power Project, NTPC-Dadri, Vidyut Nagar, Dist. GautamBudh Nagar, Uttar Pradesh -201008
33. Head of Project, Firoz Gandhi Unchahar Thermal Power Project-I, NTPC, P.O.- Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
34. Head of Project, Firoz Gandhi Unchahar Thermal Power Project-II, NTPC, P.O.- Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
35. Head of Project, Firoz Gandhi Unchahar Thermal Power Project-III, NTPC, P.O.- Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
36. Head of Project, Firoz Gandhi Unchahar Thermal Power Project-IV, NTPC, P.O.- Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
37. Head of Project, Firoz Gandhi Unchahar Solar PV Power Project, NTPC, P.O.- Unchahar, Distt.: Raibareilly, Uttar Pradesh -229406
38. Head of Project, Auraiya Gas Power Project( Gas Fired, RLNG Fired, Liquid Fired), NTPC, P.O. Dibiyapur, Dist.: Auraiya, Uttar Pradesh-206244

39. Head of Project, Auraiya Solar Power Plant, NTPC Ltd, P.O. Dibiyapur, Dist.: Auraiya, Uttar Pradesh-206244
40. Head of Project, Anta Gas Power Project (Gas Fired, RLNG Fired, Liquid Fired), NTPC, P.O. Anta, Distt. Baran, Rajasthan-325209
41. Head of Project, Koldam HPP, NTPC, Post- Barmana, Dist- Bilaspur, Himachal Pradesh 174013
42. Head of Project, NTPC Ltd. Tanda stage-II, PO- Vidyut Nagar Dist. Ambedkar Nagar Uttar Pradesh-224238
43. Station Director, Narora Atomic Power Station, NPCIL, Narora, Distt. Bulandshahar, UP-203389
44. Station Director, Rajasthan Atomic Power Station-B, NPCIL, Rawatbhata, PO- Anu Shakti Vihar, Kota, Rajasthan-323303
45. Station Director, Rajasthan Atomic Power Station-C, NPCIL, (RAPS-5&6) NPCIL Rawatbhata, PO- Anushakti Vihar, Kota, Rajasthan-323303
46. Station Director, RAPP-7&8 NPCIL, Rawatbhata, PO- Anushakti Vihar, Kota, Rajasthan-323303
47. Head of Power Station, Bairasiul Hydro Electric Project, NHPC Ltd., Surangini, Distt. Chamba, HP-176317
48. Head of Power Station, Salal Hydro Electric Project, NHPC Ltd, Jyotipuram, Distt. Udhampur, J&K-182312
49. Head of Power Station, Tanakpur Hydro Electric Project, NHPC Ltd., Banbassa, Distt. Champawa,Uttarakhand-262310
50. Head of Power Station, Chamera-I Hydro Electric Project, NHPC Ltd., Khairi, Distt. Chamba, HP-176310
51. Head of Power Station, Uri Hydro Electric Project, NHPC Ltd., Mohra, Distt. Baramulla, J&K-193122
52. Head of Power Station, Chamera-II Hydro Electric Project, NHPC Ltd., Karian, Distt. Chamba, HP-176310
53. Head of Power Station, Chamera-III Hydro Electric Project, NHPC Ltd., Dharwala, Distt.-Chamba,HP-176311
54. Head of Power Station, Dhauliganga Hydro Electric Project, NHPC Ltd., Tapovan, Dharchula, Pithoragarh, Uttarakhand-262545
55. Head of Power Station, Dulhasti Hydro Electric Project, NHPC Ltd., Chenab Nagar, Distt. Kishtwar, J&K-182206
56. Head of Power Station, Uri-II Hydro Electric Project, NHPC Ltd., Nowpura, Distt. Baramulla, J&K-193123
57. Head of Power Station, Parbati HE Project Stage-III, NHPC Ltd., Behali, P.O- LarjiKullu 175122 Himachal Pradesh
58. Head of Power Station, Sewa-II Power Station, NHPC Ltd. Mashke, post Bag no-2, P.O- Khari, Dist: Kathua, Jammu and Kashmir -176325
59. Head of Power Station, Kishanganga HEP, NHPC Ltd., Office cum Residential colony, Kralpora, Distt: Bandipora, Jammu and Kashmir-193502

60. Head of Power Station, Parbati-II, HEP, NHPC Ltd., E&M Complex, Sainj, Distt. Kullu 175134, Himachal Pradesh
61. Head of Project, Naptha Jhakhri HEP, Satluj Jal Vidyut Nigam Ltd., PO- Jhakhri, Distt. Shimla, HP-172201
62. Head of Project, Rampur HEP, Satluj Jal Vidyut Nigam Ltd. Bayal, PO- Koyal, Nirmand, Dist: Kullu, Himachal Pradesh-172203
63. Head of Power Station, Tehri HEP, Tehri Hydro Development Corporation Ltd., Bhagirath Puram, Tehri, Uttrakhand-249001
64. Head of Power Station, Koteshwar HEP, Tehri Hydro Development Corporation Ltd, Koteshwerpuram, Post Office- Pokhari Tehri Garwal, Uttarakhand -249146
65. Project In-charge, ADHPL, Village- Prini, PO –Jagat Sukh, Tehsil - Manali, Distt- Kullu Himachal Pradesh-175143.
66. CEO, Indra Gandhi Super Thermal Power Project, APCPL, PO -Jharli, Tahsil Matanhail, Dist – Jhajjar, (Haryana)-124125
67. Project Head, Karcham Wangtoo HEP, JSW Hydro Energy Limited, Sholtu Colony, PO-Tapti, Dist. Kinnaur, Himachal Pradesh -172104
68. Company Secretary, Shree Cement Thermal Power Project, Bangurnagar, Beawar , Dist - Ajmer, Rajasthan -305901
69. Company Secretary, Greenko Budhil HPS Ltd. Greenko Hub, #13, Hitech City, Madhapur, Hyderabad-500081
70. Project Head, Himachal Sorang Power Limited, D-7, Lane-I, Sector-I, New Shimla, Shimla, H.P.-171009.
71. Head of Project, Sainj HEP, HPPCL, Sarabai, District - Kullu, Himachal Pradesh, 175125
72. Head Operation and Maintenance, Singoli-Bhatwari HEP, Renew Jal Urja Limited, Village - Bedubagar, P.O. – Augustmuni Dist-Rudraprayag, Uttarakhand-246421
73. Director (Power Regulation), Bhakra Power House, BBMB, SLDC Complex , 66 KV Substation, Industrial Area Phase-I, Madhya Marg, BBMB, Chandigarh -160002
74. Director (Power Regulation), Dehar HEP, BBMB, SLDC Complex , 66 KV Substation, Industrial Area Phase-I, Madhya Marg, BBMB, Chandigarh -160002
75. Director (Power Regulation), Pong Power House Circle, BBMB, SLDC Complex , 66 KV Substation, Industrial Area Phase-I, Madhya Marg, BBMB, Chandigarh -160002
76. DGM, Renew Solar Power Pvt Limited, (250MW), Commercial Block-1, Zone 6, Golf Course Road, DLF City phase-V, Gurugram 122009, Haryana
77. DGM, Renew Solar Power Pvt Limited (50MW), Commercial Block-1, Zone 6, Golf Course Road, DLF City, phase-V, Gurugram 122009, Haryana
78. Head O&M, Azure Power India Pvt Ltd. (Bhadla SPD), Southern Park, 5th Floor, D-II, Saket Place, Saket, New Delhi 110017
79. Head O&M, Azure Thirty Four Power Pvt Ltd. (Bhadla SPD), Southern Park, 5th Floor, D-II, Saket Place, Saket, New Delhi 110017
80. Head O&M, Azure Power Forty Three Private Limited, Southern Park, 5th Floor, D-II, Saket Place, Saket, New Delhi 110017



81. Head O&M, ACME CHITTORGARH SOLAR ENERGY PRIVATE LTD,S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, 26/1, Dr. Rajkumar Road, Rajajinagar, Bengaluru- 560055, Karnataka
82. Vice- President (Commercial), Adani Renewable Energy (RJ) Limited Rawara, Adani Corporate House, 4th floor South-wing, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
83. Vice- President (Commercial), Adani Solar Energy Jodhpur Two Limited, Rawara, Adani Corporate House, 4th floor South-wing, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
84. Vice- President (Commercial), Adani Solar Energy Four Private Limited, Rawara, Adani Corporate House, 4th floor South-wing, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
85. Vice- President (Commercial), Adani Solar Energy Jodhpur Five Private Ltd., Adani Corporate House, 4th floor South-wing, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
86. Project Head, Tata Power Renewable Energy Ltd., Corporate Centre, A Block, 34, Sant Tukaram Road, Camac Bunder, Mumbai 400009, Maharashtra
87. Head Operation and Maintenance, Clean Solar Power (Bhadla) Pvt. Ltd., 1st Floor, Plot 201 Okhla Industrial Estate, Phase III, New Delhi 110020
88. Director (Technical), Delhi Seller(PPCL, Bawana) Pragati Power Corpotion Ltd., Himadri Building, Rajghat Power House Complex Rajghat, New Delhi, Delhi-110002
89. CEO, UP Seller (MUNPL) Meja Urja Nigam (P) Ltd P.O.- kohdar, Tehsil- Meja, Allahabad, Uttar Pradesh-212301

**Users under the category of Inter State Transmission Licensees**

90. Executive Director, PGCIL, NRTS-I, Power Grid Corporation of India Ltd., B-9, Qutab Institutional Area, New Delhi-110016.
91. Director, Operations, Powerlinks Transmission Ltd., 10th Floor, DLF Tower-A, District Centre, Jasola, New Delhi-110044
92. CFO, Powergrid Himachal Transmission Limited, B-9, Qutab Institutional Area, New Delhi-110016.
93. Director, Business Development, Adani Transmission India Ltd, Shantigram, Nr. Vaishno Devi Circle, S.G. Highway, Khodiyar, Ahmedabad-382421, Gujarat
94. Managing Director, Parbati Koldam Transmission Company LTD., 5thFloor 1A, JMD Galleria, Sec-48, Sohna Road, Gourgan, Haryana 122018.
95. CEO, Aravali Power company Private Limited (Transmission Licensee), P.O.: Jharli, Dist. Jhajjar Haryana-124141
96. Vice President(Regulatory and Contracts), NRSS XXIX Transmission Limited, Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra, India-40098
97. Vice President (Regulatory and Contracts), RAPP Transmission Company Ltd, Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra, India-40098

98. Vice President (Regulatory and Contracts), Patran Transmission Company Limited, Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra, India-40098
99. Vice President (Regulatory and Contracts), Gurgoan Palwal Transmission Ltd., Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra, India-40098
100. Associate Director - Commercial & Regulatory, NRSS XXXI (B) Transmission Ltd. 504 & 505, 5th Floor, Windsor, Off CST Road, Kalina, Santacruz (E), Mumbai, Maharashtra-400098
101. AGM, NRSS XXXVI Transmission Ltd., Tata Power Company Ltd., Shatabdi Bhawan, B-12 &13, Sector-4, Noida, Uttar Pradesh- 201301
102. CEO, POWERGRID Unchahar Transmission Ltd. 765/400/220kV Substation, Village Chauferava, Post & Dist. Fatehpur, Uttar Pradesh, 212601
103. CEO, POWERGRID KALA AMB Transmission Ltd., 400/220 KV GIS Sub Station, Vill. Meerpur Kotla, PO. Trilokpur Tehsil. Nahan, Distt. Sirmour, Himachal Pradesh-173030

**Users of Western Regional Load Despatch Centre (WRLDC):**

**Users under the category of Distribution Licensees and Buyers**

1. Managing Director, CSPDCL, PO - Sunder Nagar, Dangania Raipur-492013, Chhattisgarh.
2. Managing Director, GUVNL, Sardar Patel Vidyut Bhavan Race Course Gujarat Vadodara 390007.
3. Managing Director, MSEDCL, Prakashgad, 5th Floor, Bandra East, Maharashtra Mumbai 400051.
4. Managing Director, MP Power Management Co Ltd, 3rd Floor, Block No 11, Shakti Bhavan, Rampur, Madhya Pradesh 482008
5. Chief Electrical Engineer, Goa Electricity Department, Government of Goa, 3rd Floor, Vidyut Bhavan, Panjim, Goa – 403001.
6. Secretary ( Power), Electricity Department, UT of Daman & Diu, Sachivalaya, Daman & Diu Moti Daman 396210
7. Secretary ( Power), UT of Dadra Nagar & Haveli, Secretariat, Electric Department, 66kV Amla Road, Dadra Nagar & Haveli Silvassa 396230
8. General Manager, Bhadravathi HVDC, Power Grid Corporation of India Ltd, Sumthana Village, Bhadravathi(Tahsil), Bhadravathi, Chandrapur(Dist), Maharashtra-442902
9. General Manager, Vindhayachal HVDC, Power Grid Corporation of India Ltd, P.O.Vindhyanagar, P.Box.No.12, Singrauli (Dist), Madhya Pradesh-486 885
10. Managing Director, ArcelorMittal Nippon Steel India Limited, 27th KM, Surat Hazira Road, Gujarat Surat 394270
11. BARC FACILITY- Plant Superintendent, BARC-Nuclear Recycle Board(NRB), BARC, Tarapur, Mumbai – 401502, Maharashtra
12. Station Incharge, +/- 800 kV Champa HVDC Terminal, Power Grid Corporation of India Ltd, Vill: Taga, Tahsil: Akaltara, Janjgir-Champa, Chhattisgarh – 495668

13. Senior General Manager, HVDC Raigarh, POWERGRID, HVDC Raigarh Sub-Station, Village & Post Office- Tarkela, District: Raigarh, Pin -496001 Chhattisgarh.

**I. Users under the category of Generating Stations and Sellers**

14. General Manager, Korba STPS STG (I & II), NTPC Ltd., P.O.: Vikas Bhavan, Jamnipali, Korba(District), Chhattisgarh- 495 450.
15. General Manager, VSTPS-STAGE-I, Vindhayachal STPS, NTPC Ltd, P.O.: Vindhyanagar, Sidhi(District), Madhya Pradesh – 486 885
16. General Manager, VSTPS-STAGE-II, Vindhayachal STPS, NTPC Ltd. ,P.O.: Vindhyanagar, Sidhi(Dist),Madhya Pradesh – 486 885
17. General Manager, VSTPS-STAGE-III, Vindhayachal STPS, NTPC Ltd, P.O.: Vindhyanagar, Sidhi(Dist),Madhya Pradesh – 486 885
18. General Manager, Kawas Gas Power Project, NTPC Ltd , P.O.Aditya Nagar, Surat, Gujarat - 394 516
19. General Manager, Gandhar Gas Power Project, NTPC Ltd, P.O.: NTPC Township, Bharuch(Dist), Gujarat- 392215
20. General Manager, SIPAT TPS Stg-II, NTPC Ltd., SIPAT, Chhattisgarh-495558.
21. Station Director, Nuclear Power Corporation of India Ltd, Kakrapara Atomic Power Station, PO - via Vyara, Dist – Surat, Gujarat - 395651
22. Station Director,Tarapur Atomic Power Station 1&2, Nuclear Power Corporation of India Ltd,P.O.TAPP, Thane(Dist), Maharashtra- 401 504
23. Station Director, Tarapur Atomic Power Station 3&4, Nuclear Power Corporation of India Ltd,P.O.TAPP, Thane(Dist), Maharashtra- 401 504
24. Member (Power) , Narmada Control Authority, Narmada Sadan, Sector -B, Scheme No 74, Vijaynagar, Indore, Madhya Pradesh-452010 (Mobile: 9978934846)
25. Executive Director Jindal Power Ltd. Stg-I, OP Jindal STPP, PO-Tamnar, Gjarghoda Tehsil, Chhattisgarh District - Raigarh, 496107
26. General Manager( Comml), LANCO Power Ltd, Plot No - 397, phase -III, Udyog Vihar, Haryana Gurgaon 122016
27. General Manager, Korba STPS STG ( III), NTPC Ltd., P.O.Vikas Bhavan, Jamnipali, Korba(Dist), Chhattisgarh- 495 450.
28. General Manager, NTPC-SAIL Power Company Private Ltd, Puranena Village, Chhattisgarh Dist - Durg, Bhilai 490021
29. General Manager, 2 X 135 MW Kasaipali Thermal Power Project, ACB (India) Ltd. District - Korba Chhattisgarh Chakabura 495445
30. General Manager, Ratnagiri Gas & Power Pvt Ltd (RGPPPL), 5th floor, GAIL Jubilee Tower, B-35-36, Sector-1, Noida, Gautam Budh Nagar, Uttar Pradesh 201301
31. General Manager, Bharat Aluminium Co. Ltd, Captive Power plant-II, BALCO Nagar Chhattisgarh Korba 495684
32. General Manager, SIPAT TPS Stg-I, NTPC Ltd, SIPAT, Chhattisgarh - 495558.
33. Executive Director, Costal Gujarat Power Ltd (CGPL-UMPP), Tunda Vandh Road, Tunda Village, Mundra, Gujarat Kutch 370435
34. Executive Director, DCP, OP Jindal STPP, PO-Tamnar, Gjarghoda Tehsil, Chhattisgarh District - Raigarh, 496107

35. Executive Director, ESSAR POWER MP LTD. Village Bandhora, Post- Karsualal, Tehsil-Mada, Distt. Singrauli, Madhya Pradesh - 486886
36. Managing Director, Sasan Power Ltd, Reliance Centre, Near Parbhat Colony, Off Western Express Highway, Santacruz (E), Mumbai 400055
37. General Manager, Mouda STPP Stage-I, NTPC Ltd, Mouda Ramtek Road, P.O.Mouda, Nagpur (Dist), Maharashtra
38. General Manager, VSTPS-STAGE-IV, Vindhayachal STPS, National Thermal Power Corporation of India Ltd, P.O Vindhyanagar, Sidhi(Dist),Madhya Pradesh – 486 885
39. Executive Director, GMR Warora Energy Limited, Plot No B-1, Mohabala MIDC Growth Center Post Tehsil - Warora, Dist – Chandrapur, Maharashtra 442907
40. Managing Director, KSK Mahanadhi , 8-2-293/82/A/431/A, Road No 22 Jubilee Hills Andhra Pradesh Hyderabad 500033
41. Raigarh Energy Generation Limited, Adani Corporate House, Shantigram, S.G. Highway, Ahmedabad 382421
42. Excecutive Director, DB Power, Village - Baradarha, Post - Kanwali, Dist - Janjgir, Champa, Chhattisgarh Baradarha 495695
43. Managing Director, Jaypee Nigrie Super Thermal Power Project, Nigri District, Singrauli, Madhya Pradesh 486668
44. Executive Director Jindal Power Ltd. Stg-II, OP Jindal STPP, PO-Tamnar, Gjarghoda Tehsil, Chhattisgarh District - Raigarh, 496107
45. Executive Director, DGEN Mega Power Project, Plot No Z-9, Dahej SEZ Area (Eastern side), At: Dahej, Taluka-Vagra, Dist-Bharuch, Gujarat 392130
46. Raipur Energen Limited, Adani Corporate House, Shantigram, S.G. Highway, Ahmedabad 382421.
47. Head(Commercial), Dhariwal Infrastructure Ltd., CESC House, Chowringhee Square, Kolkata – 700001
48. Chief General Manager, RKM Powergen Pvt. Ltd., Village: Uchpinda, PO: Dhurkot, Dist: Janjgir-Champa, Chhattisgarh -495692
49. CEO, MB Power (Madhya Pradesh) Ltd., Corporate Office: 239, Okhla Industrial Estate Phase-III, New Delhi- 110020 (Tel: 011-47624100)
50. Head (Commercial), Jhabua Power Ltd., Village – Barrella, Post – Attaria, Tahsil –Ghansor, Dist – Seoni, Madhya Pradesh – 480997
51. General Manager, VSTPS-STAGE-V, Vindhayachal STPS, National Thermal Power Corporation of India Ltd, P.O Vindhyanagar, Sidhi(Dist),Madhya Pradesh – 486 885
52. General Manager, Mouda STPP Stage-II, NTPC Ltd, Mouda Ramtek Road, P.O.Mouda, Nagpur (Dist), Maharashtra
53. Head (Commercial), SKS Power Generation Chhattisgarh Ltd., 501B, Elegant Business Park, Andheri Kurla Road, J B Nagar, Andheri (East), Mumbai – 400059 (Mob: 07389939063)
54. Sr. Vice President (Power), M/s. TRN Energy Pvt. Ltd., 18, Vasant Enclave, Rao Tula ram Marg, New Delhi-110057
55. Station-Incharge, NTPC Ltd LARA STPP, - Vill-Chhappora Po+Ps- Pussora, Raigarh, Chattisgarh-496001

56. General Manager/ Plant Head, NTPC Ltd., Solapur Super Thermal Power Station, PO: Hotgi Station, Taluka: South Solapur, District: Solapur, Maharashtra-413003.
57. Station Incharge, Kakrapar Atomic Power Project-3&4(KAPP-3&4), Regd. Office: NPCIL, 16th Floor, Centre-1, World Trade Centre, Cuffe Parade, Colaba, Mumbai-400005
58. Station-Incharge, NTPC Ltd. Gadawara STPP, Village-Dongargaon, PO: Gangai, Tehsil-Gadawara, Dist-Narsinghpur, Madhya Pradesh (Mobile: 9004497016)
59. Mahindra Renewables Pvt Ltd, RUMS, Deputy Manager, Mahindra Towers, Dr. G.M Bhosale Marg, P.K Kurne Chowk, Worli, Mumbai-400018
60. Arinsun Clean Energy Pvt Ltd, RUMS, Construction Manager, Unit-3, ACEPL, Rewa Ultra Mega Solar Plant, Gurh Tehsil, Dist. Rewa, MP- 486553
61. ACME Jaipue Solar Power Pvt Ltd, RUMS, Senior Manager, Plot No 152, Sector-44, Gurgaon-122002, Haryana
62. OSTRO Kutch Wind Pvt. Ltd, Sr. Manager, Unit No G-0, Mira Corporate Suites,1&2 Iswar Industrial Estate, Mathura Road, New Delhi-110065.
63. ReNew Power Limited, ReNew Power Limited, Commercial Block 1, Zone 6, Golf Course Road, DLF City, Phase V, Gurugram, Haryana- 122009
64. Station Incharge, Khargone NTPC, Khargone Super Thermal Power Project, PO Khedi(Bujurg), SO-Bediya, Distt-Khargone, Madhya Pradesh-451113.
65. Green Infra Wind Energy Limited (SECI-II), 5th Floor Tower C, Building-8, DLF Cyber City, Gurugram, Haryana-122002
66. Green Infra Wind Energy Limited (SECI-III), 5th Floor Tower C, Building-8, DLF Cyber City, Gurugram, Haryana-122002
67. INOX Wind Infrastructure Services Ltd. Dayapar (Kutch) Gujarat, Pin code – 370625
68. Adani Wind Energy Kutchh One Limited, Adani House, Nr Mithakali Six Roads, Navrangpura, Ahmedabad 380009, Gujarat, India
69. Alfanar Energy Private Limited, Corporate Office: 15th Floor, Building No:5, Tower-B, DLF Cybercity, Phase-II, Gurugram-122002, Haryana, INDIA
70. ReNew Wind Energy (AP2) Private Limited, Commercial Block-1, Zone-6, Golf Course Road, DLF City Phase-V, Gurugram, Haryana-122009

#### **Users under the category of Inter State Transmission Licensees**

71. General Manager, Power Grid Corporation of India Ltd. Western Region - I Headquarters, PO - Uppalwadi, Sampritinagar, Nagpur, Maharashtra - 440026
72. Executive Director, Torrent Power Grid Ltd, Torrent House, Off Ashram Road, Gujarat Ahmedabad 380009
73. General Manager, Western Transco Power Limited., 601,6th Floor, Hallmark Business Plaza, Opp. Gurunanak Hospital, Bandra(E), Mumbai-51
74. General Manager, Western Transmission Gujarat Limited., 601,6th Floor, Hallmark Business Plaza, Opp, Gurunanak Hospital, Bandra(E), Mumbai-51
75. Executive Director, Jindal Power Ltd., OP Jindal STPP, OP Jindal STPS, PO- Tamnar, Chhattisgarh District - Raigarh, 496107
76. Managing Director, Essar Power Transmission Co. Ltd.- 27 Km Surat Hazira Road, Surat Gujarat -394270 India

77. General Manager (Comml), Adani Power Ltd. Achalraj, Opp. Mayor Bungalow, Law Garden, Ahmedabad, Gujarat - 380006
78. Head (Commercial), Raichur Solapur Power Transmission Company Ltd, Patel Estate, SV Road, Jogeshwari West, Mumbai 400102
79. Head (Commercial), Bhopal Dhule Transmission Company Ltd., Sterlite Grid Ltd. 634 Tulip, New Minal Presidency, J K Road, Ayodhya Bypass, Madhya Pradesh Bhopal 462023
80. Head(Commercial), Jabalpur Transmission Company Limited (JTCL)-Sterlite Grid Ltd. 634 Tulip, New Minal Presidency, J K Road, Ayodhya Bypass, Madhya Pradesh Bhopal 462023
81. RAPP Transmission Company, Sterlite Grid Ltd. 634 Tulip, New Minal Presidency, J K Road, Ayodhya Bypass, Madhya Pradesh Bhopal 462023
82. Powergrid Warora Transmission Ltd(PWTL), CEO, Sampriti Nagar, Nari Ring Road, Nagpur, Maharashtra- 440026
83. Chhattisgarh-WR Transmission Limited (CWRTL), General Manager, 8A, Sambhav House, Judges Bungalow Road, Bodakdev Ahmedabad, Gujarat- 380015
84. Powergrid Parli Transmission Ltd, CEO, Sampriti Nagar, Nari Ring Road, Nagpur, Maharashtra- 440026
85. Khargone Transmission Limited, O&M Head Office, A (Tulip) - 634 , Project Director – Asset Management and Grid Planning, New Minal Residency , J.K Road Near Ayodha Bypass Road, Bhopal – 462023
86. Sipat Transmission Limited, 8A, Sambhav House Judges Bungalow Road, Bodakdev Gujarat Ahmedabad – 380015
87. Power Grid-Jabalpur Transmission Ltd. Powergrid Corporation of India Limited, WR-II, Head Quarter, Sama Savli Road, Opp. Ambe School, Gujarat Vadodara 390008.
88. Raipur-Rajnandgaon Warora Transmission Ltd., Adani Corporate House, Shantigram, S.G. Highway, Ahmedabad - 382421, Gujarat.
89. Odisha Generation Phase II Transmission Ltd., OGPTL Head Office A (Tulip) - 634, New Minal Residency, J.K Road Near Ayodha Bypass Road Madhya Pradesh Bhopal 462023.

#### **Users of Eastern Regional Load Despatch Centre (ERLDC):**

#### **Users under the Category of Distribution Licensees & Buyers**

1. Chairman, Bihar State Holding Co. Ltd., Vidyut Bhavan, Bailey Road, Patna, Bihar 800021
2. Chairman, Jharkhand Urja Vikash Nigam Limited, Dhurwa Road, Ranchi, Jharkhand 834002
3. Chairman, Damodar Valley Corporation, DVC Tower, VIP Road, Kolkata, WB 700054
4. Chairman, Grid Corporation of India Ltd, Janpath, Bhubaneswar, Odisha 751022
5. Secretary, Power Deptt., Govt. of Sikkim, Kaji Road Sikkim Gangtok 731101
6. Chairman, West Bengal State Electricity Distribution Corporation Limited, Bidyut Bhavan, Saltlake, Kolkata WB 700091
7. Executive Director, ERTS – I, Power Grid Corporation Limited, Board Colony, Shastri Nagar, Patna-800023
8. Addl. General Manager, NTPC Vidyut Vyapar Nigam Limited, Lodhi Road New Delhi 110003.

9. The DGM(Commercial),Power Grid Corporation Of India Ltd.,RHQ, ERTS-II, CF-17, Action Area-1C, New Town,Kolkata 700156,West Bengal.
- I. Users under the Category of Generating Stations & Sellers**
10. General Manager, Farakka Super Thermal Power Plant-I&II, NTPC Ltd., Farakka, WB 742236
11. General Manager, Kahalgaon Super Thermal Power Plant-I NTPC Ltd, Bhagalpur Bihar 813214
12. General Manager, Kahalgaon Super Thermal Power Plant-II NTPC Ltd, Bhagalpur Bihar 813214
13. Executive Director, Talcher Super Thermal Power Stn-I NTPC Ltd, Nayapalli, Odisha 751012
14. Chief Engineer (Elect), Teesta V HEP, NHPC, Singtam, East Sikkim 737134
15. Chief Engineer, Rangit Hydro Electric Project NHPC, P.O. Rangit Nagar South Sikkim 737111
16. Chairman, Damodar Valley Corporation DVC Tower, VIP Road West Bengal Kolkata 700054
17. General Manager, Farakka Super Thermal Power Plant-III, NTPC Ltd., Farakka, WB 742236
18. CEO, Maithon Power Limited MA-5 Gogna Colony, P.O: Maithon, Dhanbad, Jharkhand 828027
19. Addl. General Manager, NTPC, BARH Thermal Power Station, Patna, Bihar 803213
20. President & Director - Projects, GATI Infrastructure Pvt.Ltd, 268, Udyog Vihar, Phase-IV, Gurgaon, Haryana 122001
21. DGM (Electrical), Adhunik Power & Natural Resource Limited Village: Padampur, PS: Kandra Tata-Seraikela Road, Jharkhand 832105.
22. Addl. General Manager(Commercial), Talcher Solar PV, ER-II Headquarters,NTPC Limited, 3rd Floor, OLIC Building, Plot No.: N-17/2, Nayapalli, Odissa Bhubaneswar 751012.
23. GM (Power Sales & Regulatory), GMR Kamalanga Energy Ltd, Plot No.-29, Satyanagar, Bhubaneswar, Odissa-751007.
24. Head Power & Sales, Jindal India Thermal Power Ltd., Plot No.12,Local Shopping Complex,Sector-B1,Vasant Kunj, New Delhi- 110070.
25. Head Commercial, Tata Power Trading Co. Ltd ., C-43,Sec-62, UP Noida 201307.
26. AGM ,Dans Energy Pvt. Ltd. 5th Floor, DLF Building No. 8, Tower C, DLF Cyber City, Phase – II, Gurgaon- 122002, Haryana.
27. The General Manager(O&M), Bharatiya Rail Bijlee Company Ltd. Nabinagar,Khera Police Station Dist.-Aurangabad, Bihar-824303.
28. Sr.Vice President(O&M),Teesta Urja Ltd.(Teesta -III HEP) Vijaya Building, 2nd Floor, 17 Barakhamba Road New Delhi New Delhi 110001.
29. VP(Commercial),Sneha Kinetic Power ,project Private Ltd,1366, Road no. 45, Jubilee Hills, Hyderabad 500033,Telangana.
30. President –Technical, Shiga Energy Private Ltd.,5th Floor, DLF Building No.8, Tower C, Phase-II, Gurgaon 122002,Haryana.
31. GM(C&RA),OPGC, Zone-A,7th Floor, Fortuna Towers, Chandrashekharapur, Bhubanneswar 751023,Odisha.

32. General Manager (O&M),Darlipali Super Thermal Power Project NTPC Ltd. Odisha Darlipali,Sundergarh 770072 .
33. AGM(EEMG), Nabinagar Power Generation Corporation Ltd NPGC Nabinagar, Bihar Aurangabad 831014
34. Add GM(EE),NTPC Bhawan Scope complex.,7 Institutional Area, Lodhi road, New Delhi - 110003

### **Users under the Category of Inter-State Transmission Licensees**

35. Chairman, East North Interconnection Company Ltd., C-2, Mathura Road, New Delhi 110065
36. Executive Director, ER-I, PGCIL, Board Colony,Shastri Nagar, Patna- 800023.
37. General Manager, Powerlinks Transmission Limited Vidyut Nagar, Siliguri WB 734015.
38. Head- Asset Manament/O&M, Purulia & Kharagpur Transmission Comp. Ltd,634A-Tulip New Minal Residency,J.K Road Near Ayodhya Bypass Road,Bhopal-462023.
39. Sr.Vice President, Teestavalley Power Transmission Ltd.,Vijaya Building, 2nd Floor, 17 Barakhamba Road,New Delhi -110001.
40. Project Director, Odisha Generation Phase-II Transmission LimitedF-1 Mira Corporate Suites, 1&2 Ishwar Nagar,Okhla Crossing,Mathura Road, New Delhi—110065.
41. The The CEO,Alipurduar Transmission Limited ,101, Part – III, G.I.D.C. Estate, Sector -28, Gandhinagar 382028,Gujrat.
42. The General Manager, Darbhanga-Motihari Transmission Company Ltd.,A-26/03,Mohan Cooperative Industrial Estate,Mathura Road,New Delhi 110044.
43. Chief manager, PMJTL, PGCIL, CF-17, Action area 1C, New Town , Kolkata, west Bengal- 700156

### **Users of Southern Regional Load Despatch Centre (SRLDC):**

#### **Users under the category of Distribution Licensees and Buyers**

1. Chairman cum Managing Director, APTRANSCO, Vidyut Soudha, Gunadala, Vijayawada 520 004, Andhra Pradesh.
2. Chairman cum Managing Director, TTRANSCO, Vidyut Soudha, Hyderabad 500 082, Telangana
3. Managing Director, PCKL, KPTCL building, Cauvery Bhavan, Bangalore-560 009, Karnataka
4. Chairman, KSEB, Vaidyuthi Bhavanam, Pattom, Trivandrum 695 004, Kerala
5. Chairman, TNEB, 144, Anna Salai, Chennai 600 002, Tamil Nadu
6. Superintending Engineer, PUDUCHERRY ELE. DEPT, Electricity Dept. of Pondicherry, Pondicherry 605 001
7. Chief Engineer (Electrical), Goa Electricity Board, Office of Chief Electrical Engineer (Electrical)Govt. of Goa, Vidyuth Bhavan, 3rd Floor, Panaji, Goa 403 001
8. Executive Director, POWERGRID HVDC, PGCIL, Southern Regional Transmission System – II, Near RTO Driving Test Track, Singanayakanhalli, Yelahanka, Bangalore 560 064, Karnataka



9. Sr General Manager, HVDC-Pugalur, Power Grid Corporation Of India Ltd, Nochipalayam Post, Sirukinar Village Dharmapuram Taluk, Tiruppur Dist, Tamil Nadu – 638706
10. DEPUTY GENERAL MANAGER, VSC SUBSTATION, NEAR CASHEW STATION, MANNUTHY THANNIKKUEM ROAD, THRISSUR KERALA- 680651

### **Users under the category of Generating Stations and Sellers**

11. Executive Director, RAMAGUNDAM STG I & II, NTPC, RSTPS, Jyothi Nagar, Dist. Karim Nagar, Telangana - 505 215
12. Executive Director, RAMAGUNTAM STG III, NTPC, RSTPS, Jyothi Nagar, Dist. Karim Nagar, Telangana - 505 215
13. Executive Director, SIMHADRI STG II, NTPC, District - Vishakhapatnam, Simhadri – 531 020, Andhra Pradesh
14. Executive Director, SIMHADRI STG I, NTPC, District - Vishakhapatnam, Simhadri – 531 020, Andhra Pradesh
15. Executive Director, NTPC, TALCHER STG II, NTPC, Kaniha, Deepshikha - P.O, District – Angul 759 147, Orissa
16. General Manager (O&M), Kudgi STPP, NTPC, T.K.Basavana Bagewadi, Bijapur Dist 586 121, Karnataka
17. Chief General Manager, NLC TPS II STG I, Neyveli Lignite Corpn. Ltd, Thermal Power Station II, Neyveli 607 801, Tamil Nadu
18. Chief General Manager, NLC TPS II STG II, Neyveli Lignite Corpn. Ltd , Thermal Power Station II, Neyveli 607 801, Tamil Nadu
19. Chief General Manager, NLC TPS I EXPANSION, Neyveli Lignite Corpn. Ltd., Thermal Power Station I (Exp.), Neyveli 607 801, Tamil Nadu
20. Chief General Manager, NLC TPS II EXPANSION, Neyveli Lignite Corpn. Ltd., Thermal Power Station II (Expn.), Neyveli 607 801, Tamil Nadu
21. Chief General Manager, New Neyveli Thermal Power Project, Neyveli 607 807, Cuddalore Dist. Tamil Nadu
22. Station Director, MAPS, Nuclear Power Corpn. Of India Ltd, Madras Atomic Power Station, Kalpakkam 603 102, Tamil Nadu
23. Station Director, KGS UNITS 1&2, Nuclear Power Corpn. Of India Ltd, Kaiga Generating Station, Kaiga 581 400, Karwar, Karnataka
24. Station Director, KGS UNIT 3&4, Nuclear Power Corpn. Of India Ltd, Kaiga Generating Station, Kaiga 581 400, Karwar, Karnataka
25. The Station Director, KNPP Unit-1, Kudankulam Nuclear Power Project, Nuclear Power Corporation of India Ltd., Kudankulam Post, Radhapuram Taluk – 627 106, Tamil Nadu
26. The Station Director, KNPP Unit-2, Kudankulam Nuclear Power Project, Nuclear Power Corporation of India Ltd., Kudankulam Post, Radhapuram Taluk – 627 106, Tamil Nadu
27. The Executive Director, NTPC Tamilnadu Energy Company Ltd., Vallur Thermal Power Project, Vellivoyalchavadi Post, Poneri Taluck, Tiruvallur Dist, Chennai – 600 013, Tamil Nadu
28. The Executive Director, NLC Tamilnadu Power Limited, 2 \* 500MW JV Thermal Power

- Project, Harbour Estate, Tuticorin – 628 004, Tamilnadu
29. Executive Director, LANCO KODAPALLI St II, LANCO KONDAPALLI POWER PVT. LTD, Kondapalli, Ibrahimpatnam Mandal, PIN 521 228, Telangana
  30. Executive Director, LANCO KODAPALLI St III, LANCO KONDAPALLI POWER PVT. LTD, Kondapalli, Ibrahimpatnam Mandal, PIN 521 228, Telangana
  31. The Chairman & Managing Director, Meenakshi Energy Pvt Ltd. (Phase I), 405, Saptagiri Towers, 1-10-75/1/1 to 6, Begumpet, Secunderabad – 500 016, Telangana
  32. The Chairman & Managing Director, Meenakshi Energy Pvt Ltd (Phase II), 405, Saptagiri Towers, 1-10-75/1/1 to 6, Begumpet, Secunderabad – 500 016, Telangana
  33. The General Manager, Simhapuri Energy Ltd., Madhucon Greenlands, 6-3-866/2, 3rd Floor, Begumpet, Hyderabad – 560 016, Telangana
  34. The President & CEO, Coastal Energen Pvt Limited, 7th Floor, Buhari Towers, No. 4 Moores Road, Chennai 600 006, Tamil Nadu
  35. The Chief Commercial Officer (CCO), Sembcorp Energy India Ltd., 6-3-1090, A-Block, 5th Floor, T.S.R Towers, Raj Bhavan Road, Somajiguda, Hyderabad 500082, Telangana
  36. The AGM-Electrical, IL&FS Tamil Nadu Power Company Ltd, C. Pudhupettai (Post), Parangipettai (Via), Chidambaram (TK), Cuddalore 608 502, Tamil Nadu
  37. The Chief Commercial Officer (CCO), Sembcorp Energy India Ltd., 6-3-1090, A-Block, 5th Floor, T.S.R Towers, Raj Bhavan Road, Somajiguda, Hyderabad 500 082, Telangana
  38. Assistant General Manager, INDIGRID SOLAR-I (AP) PRIVATE LIMITED (Formerly known as FRV Andhra Pradesh Solar Farm-I Pvt. Ltd.) S-5, SECOND FLOOR, MANISH MEGA PLAZA, PLOT NO 13, SECTOR-05, DWARKA, NEW DELHI,110075
  39. Assistant General Manager, INDIGRID SOLAR-II (AP) PRIVATE LIMITED (Formerly known as FRV Andhra Pradesh Solar Farm-II Pvt. Ltd.), S-5, SECOND FLOOR, MANISH MEGA PLAZA, PLOT NO 13, SECTOR-05, DWARKA, NEW DELHI,110075
  40. General Manager, Azure Power thirty six private limited, 3rd floor, Asset 301-304, World mark 3, Aerocity, Delhi, 110037
  41. Group Head Commercial, Tata Power Renewable Energy Limited, 2nd Floor, Block B, Corporate Centre, 34, Sant Tukaram Road, Carnac Bunder, Mumbai 400 009
  42. The Manager, Athena Karnal Solar Power Pvt Ltd (Formerly known as ACME Karnal Solar Power Pvt. Ltd.) 08B116, WeWork Enam Sambhav, C 20, G Block Road, G Block BKC, Bandra Kurla Complex, Bandra East, Mumbai 400051, Maharashtra, India.
  43. The Manager, Athena Bhiwadi Solar Power Pvt Ltd (Formerly known as ACME Bhiwadi Solar Power Pvt. Ltd).08B116, WeWork Enam Sambhav, C 20, G Block Road, G Block BKC, Bandra Kurla Complex, Bandra East, Mumbai 400051, Maharashtra, India.
  44. The Manager, Athena Hisar Solar Power Pvt Ltd (Formerly known as ACME Hisar Solar Power Pvt. Ltd) 08B116, WeWork Enam Sambhav, C 20, G Block Road, G Block BKC, Bandra Kurla Complex, Bandra East, Mumbai 400051, Maharashtra.
  45. The GM (Commercial), NTPC Ananthapuramu Ultra Mega Solar park, Southern Region Head Quarters, NTPC Bhavan, Kavadiguda Main Road, Secunderabad 500 080, Telangana
  46. General Manager – Projects, Green Infra Renewable Energy Limited, 5th floor, Tower C, Building No.8, DLF Cyber city, Gurugram, Haryana 22 002
  47. Chief operating officer (Wind & Solar), Mytrah Energy (India) Energy Pvt Ltd, 8001, S NO

- 109 Q city, Nanakramguda, Gachibowli, Hyderabad, Telangana -500032
48. The Assistant General Manager (Electrical), Orange Sironj Wind Power Pvt Ltd, F-9, 1st Floor, Manish Plaza-1, Plot No 7, MLU Sector-10, Dwarka, New Delhi- 110075
  49. Project Head, Betam Wind Energy Private Limited, 1st floor, Orchid Center, Sec-53, Golf course road, Gurugram, Haryana – 122002
  50. Manager, SB Energy Solar Private Limited, 1st Floor, Adani Green Energy Limited, Fourth Floor South Block, Adani Corporate House(ACH) Shantigram, Ahmedabad – 382421
  51. Chief Manager, Fortum Finnsurya Energy Private Ltd., 1A Vandana Building, 11, Tolstoy Marg New Delhi - 110001, India.
  52. Manager, Parampujya Solar Energy Private Ltd., 5-B , Sambhaav House , Judges Hudes Bungalow Road , Bodakdev Ahmedabad – 380015
  53. Asst. General Manager, Yarrow Infra Structure Private Ltd. 5th Floor, Tower -B, World Mark -1, Aerocity, Delhi - 110037 India.
  54. Station Head, Tata Power Renewable Energy Ltd., Village Tirumani, Pavagada, Tumkur District, Karnataka - 572136
  55. Asst Manager, Adyah Solar Energy Pvt Ltd.(Block 1), 138, , S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, #26/1, Dr. Rajkumar Road, Malleswaram, Rajajinagar Bangalore-KA 560055 IN
  56. Asst Manager, Adyah Solar Energy Pvt Ltd.(Block 13), 138, , S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, #26/1, Dr. Rajkumar Road, Malleswaram, Rajajinagar Bangalore-KA 560055 IN
  57. Asst Manager, Adyah Solar Energy Pvt Ltd.(Block 2), 138, , S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, #26/1, Dr. Rajkumar Road, Malleswaram, Rajajinagar Bangalore-KA 560055 IN
  58. Manager, ReNew Wind Energy (TN2) Private Limited, Commercial, Block - 1, Zone 6, Golf Course Road, Gurugram - 122009, Haryana
  59. Sr.Manager, Avaada Solar Energy Private Ltd. 3rd Floor, PTI Building, 4 Parliament Street Delhi - 110001, India.
  60. Senior Manager, AMPLUS TUMKUR SOLAR ENERGY ONE PVT LTD ( Formerly known as ACME Kurukshetra Solar Energy Pvt. Ltd.), Block No. 37&38, Ackmanhalli Village, Tirumani Mandal, Pavagada, Tumkur, Karnataka - 572136
  61. Senior Manager,
  62. AMPLUS PAVAGADA SOLAR ENERGY TWO PVT LTD ( Formerly known as ACME Rewari Solar Power Pvt. Ltd.), Block No. 38, Tirumani Mandal, Pavagada, Tumkur, Karnataka – 572136
  63. Sr. manager, SBG CLEANTECH Projectco Five PVT, LTD. Adani Green Energy Limited, Fourth Floor South Block, Adani Corporate House(ACH) Shantigram, Ahmedabad – 382421
  64. Manager, Adyah Solar Energy Pvt Ltd.(Block 3), 138, S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, #26/1, Dr. Rajkumar Road, Malleswaram, Rajajinagar Bangalore-KA 560055 IN
  65. Asst Manager, Adyah Solar Energy Pvt Ltd.(Block 10), 138, , S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, #26/1, Dr. Rajkumar Road, Malleswaram, Rajajinagar Bangalore-KA 560055 IN

66. Asst Manager, Adyah Solar Energy Pvt Ltd.(Block 6), 138, , S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, #26/1, Dr. Rajkumar Road, Malleswaram, Rajajinagar Bangalore-KA 560055 IN
67. AGM, Fortum Solar, 001, Level G, Pentagon P-5, Magarpatta City, Hadapsar, Pune – 411013.
68. Ayana Ananthapuram, S 2904, 29th floor, World Trade Center, Brigade Gateway Campus
69. HEAD CONSTRUCTION SOLAR, Spring Agnitra, SOLAR PARK KOTHAPALLI VILLAGE, ANANTAPUR, ANDHRA PRADESH- 515521
70. AGM - Asset Management, Spring Renewables, Unit No.FF-48 A , First Floor , Omaxe Square, Plot No.14, Jasola District Centre, New Delhi- 110025
71. DEPUTY GENERAL MANAGER, Avaada solarise, c-11 sector 65 noida, UP- 201301
72. AGM, Karnataka renewable energy Development, #39,shanti gruha bharath opposite to general office palace road Bengaluru 560001
73. GENERAL MANAGER, Azure power earth, 5th Floor, Southern Park, D-II, Saket Place, Saket, NEW DELHI- 110017

#### **Users under the category of Inter State Transmission Licensees**

74. Executive Director, POWERGRID ISTS, Southern Regional Transmission System – II, Near.RTO Driving Test Track, Singanayakanhalli, Yelahanka, Bangalore – 560 064, Karnataka.
75. The Project In Charge, Raichur Sholapur Transmission Company Limited, Patel Estates, S.V.Road, Jogeshwari (West), Mumbai 400 102, Maharashtra
76. The Project In Charge, Kudgi Transmission Ltd., Building No 3, Second Floor, Sudeep Plaza, MLU Sector - 11, Pocket - 4, Dwarka, NEW DELHI – 110 075, Delhi
77. The Project In Charge, Powergrid Vizag Transmission Ltd. Vizag 400kV SS, Sector 10, Ukkanaguram, Vishakapatnam 530 032, Andhra Pradesh
78. The CEO, Powergrid NM Transmission Ltd., SRTS - II, Near RTO Driving Track, Singanayakanahalli, Yelahanka-Doddaballapur Road, Bengaluru 560 064, Karnataka
79. Head-O&M/Assets Management, Maheswaram Transmission Co. Ltd., Tulip-634, New Minal Residency, J.K.Road, Near Ayodhya Bypass, Bhopal 462023, Madhya Pradesh
80. The Chief Executive Officer, POWERGRID Southern Interconnector Transmission System Ltd, 6-6-8/32 & 395 E, Kavadiguda Main Road, Old Praga tools, Secuderabad 500 080, Telangana

#### **Users of North Eastern Regional Load Despatch Centre (NERLDC):**

##### **Users under the category of Distribution licensees and Buyers**

1. Chairman, APDCL, Bijuli Bhavan, Paltan Bazar, Guwahati- 781001
2. Director (Distribution), MeECL, Meter Factory Area, Short Round Road, Integrated Office Complex, Shillong- 793001
3. Chairman & Managing Director, TSECL, Bidyut Bhavan, North Banamalipur, Agartala- 799001.

4. Chief Engineer (W. Zone), Dept. of Power, Govt. of Ar. Pradesh, Bidyut Bhavan, Itanagar-791111.
5. Engineer-in-Chief, P & E Dept., Govt. of Mizoram, Khatla, Aizawl- 796001.
6. Executive Engineer (Tr.), Dept. of Power, Govt. of Nagaland, Kohima- 797001.
7. Managing Director, MSPDCL, 3rd Floor, New Directorate Building, Near 2nd MR Gate, Imphal – Dimapur Road, Imphal- 795001, Manipur
8. Chief General Manager, Power Grid Corporation of India Ltd, 800 kV HVDC Converter Station, Biswanath Chariali, Vill- Niz Baghmari, P.O.- Burigang, Assam-784176

#### **Users under the category of Generating Stations and Sellers**

9. General Manager, Doyang HEP, NEEPCO, Wokha, Nagaland
10. General Manager, Ranganadi HEP, NEEPCO, P.O. Ranganadi Proj. Dist. Subansiri, Arunachal Pradesh-791121
11. General Manager, AGBPP, NEEPCO, Kathalguri, Tinsukia, Assam-786191
12. General Manager, AGTCCP, NEEPCO, Ramchandranagar, Agartala, Tripura-799008
13. General Manager, KHANDONG HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
14. General Manager, KOPILI HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
15. General Manager, KOPILI-2 HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
16. General Manager, Pare HEP, NEEPCO, Daimukh, Arunachal Pradesh-791112
17. Chief Engineer, NHPC Loktak HEP, Leimatak-795124, Manipur
18. Managing Director, ONGC Tripura Power Company Ltd, 6th Floor, A Wing, IFCI Tower-61, Nehru Place, New Delhi-110019
19. AGM (O&M), NTPC Ltd., BgTPP, Salakati (P), Dist: Kokrajhar (BTAD), Assam-783369.
20. General Manager, Kameng HEP, NEEPCO, Kimi, Arunachal Pradesh - 790114

#### **Users under the category of Inter State Transmission Licensees**

21. Executive Director, NERTS, Power Grid Corporation of India Ltd., Lapalang, Shillong-793006, Meghalaya
22. Managing Director, North Eastern Transmission Company Ltd, D-21, 3rd Floor-2C, 217 Corporate Park, DMRC Building, Sector-21, Dwarka, 110077
23. Senior Manager, ENICL, First Floor, Unit No. 101, Windsor, off CST Road, Vidyanagari Marg, Kalina, Santacruz East Mumbai, Maharashtra, 400098
24. Senior Manager, NER-II TRANSMISSION LIMITED, First Floor, Unit No. 101, Windsor, off CST Road, Vidyanagari Marg, Kalina, Santacruz, Maharashtra, 400098
25. Chief Executive Officer, KOHIMA MARIANI TRANSMISSION LIMITED, House No. 6, Chilarai Path, Ward No. 28, Beltola, Guwahati, Assam 781028.

**Parties Present:** Shri M. K. Agarwal, NLDC, POSOCO  
Shri Venkateshan M, SRLDC  
Shri Hemant Kumar Meena, WRLDC

Shri Ranjit Pal, ERLDC  
Shri Ganejdra Sinh Vasaga, NRLDC  
Ms. Anisha Chopra, NRLDC  
Srhi Prashant Garg, NRLDC  
Ms. Himani Dutta, NERLDC  
Shri Manas Das, ERLDC  
Shri Sunil Kumar Agarwal, NRLDC  
Ms. Suparna Srivastava, Advocate, CTUIL  
Shri Tushar Mathur, Advocate, CTUIL

### **ORDER**

National Load Despatch Centre (NLDC), Northern Regional Load Despatch Centre (NRLDC), Western Regional Load Despatch Centre (WRLDC), Southern Regional Load Despatch Centre (SRLDC), Eastern Regional Load Despatch Centre (ERLDC) and North Eastern Regional Load Despatch Centre (NERLDC) (hereinafter to be referred as ‘the Petitioners’) have filed the present petitions under Section 28(4) of the Electricity Act, 2003 read with Regulation 32 of the Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 ( hereinafter to be referred as “2019 RLDC Fees and Charges Regulations”)for approval of the Performance Linked Incentives for the Petitioners for the financial years 2019-20 and 2020-21.

2. The issues raised in present batch of Petitions are based on similar set of facts and law, hence the petitions are being considered for disposal as a batch through instant Order.

3. The Petitioners have made the following prayers in respective petitions:

**Prayer in Petition No. 180/MP/2022:**

- i. Approve the KPI score based on the KPIs computed by NLDC for the year ending 31.03.2020 given at para 7 above.*
- ii. Allow full marks in respect of KPI 6 as per para 9 above and allow PLI percentage of Annual Charges for the year 2019-20 as incentive as per para 9 above.*
- iii. Allow the Applicant to recover the fund for PLI from the users for the year 2019-20 as approved by the Hon’ble Commission.*
- iv. Pass such other order as the Hon’ble Commission deems fit and appropriate in this case*

*and in the interest of justice.*

**Prayer in Petition No. 244/MP/2022:**

- i. Approve the KPI score based on the KPIs computed by NLDC for the year ending 31.03.2021 given at para 7 above.*
- ii. Allow full marks in respect of KPI C3 as per para 9 above and allow PLI percentage of Annual Charges for the year 2020-21 as incentive as per para 9 above.*
- iii. Allow the Applicant to recover the fund for PLI from the users for the year 2020-21 as approved by the Hon'ble Commission.*
- iv. Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

**Prayer in Petition No. 198/MP/2022:**

- i. Approve the KPI score based on the KPIs computed by NRLDC for the year ending 31.03.2020 given at para 7 and allow PLI percentage of Annual Charges of the year 2019-20 as per para 8 above.*
- ii. Allow the Applicant to recover the fund for PLI from the users for the year 2019-20 as approved by the Hon'ble Commission.*
- iii. Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice*

**Prayer in Petition No. 214/MP/2022:**

- i. Approve the KPI score based on the KPIs computed by NRLDC for the year ending 31.03.2021 given at para 7.*
- ii. Allow full marks in respect of KPI C3 as per para 9 above and allow PLI percentage of Annual Charges for the year 2020-21 as incentive as per para 9 above.*
- iii. Allow the Applicant to recover the fund for PLI from the users for the year 2020-21 as approved by the Hon'ble Commission.*
- iv. Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

**Prayer in Petition No. 200/MP/2022:**

- i. Approve the KPI score based on the KPIs computed by WRLDC for the year ending 31.03.2020 given at para 7 above.*
- ii. Allow full marks in respect of KPIs A6-2 & A6-3 in consideration of submissions made at para 9 above and accordingly allow the PLI percentage (16.339%) of Annual Charges for the year 2019-20 as incentive as mentioned at para 9.*
- iii. Allow the Applicant to recover the amount towards PLI from the users for the year 2019-*

20 as approved by the Hon'ble Commission.

- iv. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

**Prayer in Petition No. 238/MP/2022:**

- i. *Approve the KPI score based on the KPIs computed by WRLDC for the year ending 31.03.2021 given at para 7 above.*
- ii. *Allow full marks in respect of KPI C3 in consideration of submissions made at para 9 above and accordingly allow the PLI percentage (i.e. 15.787% of Annual Charges) for the year 2020-21 as incentive as mentioned at para 9 above.*
- iii. *Allow the Applicant to recover the amount towards PLI from the users for the year 2020-21 as approved by the Hon'ble Commission.*
- iv. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

**Prayer in Petition No. 232/MP/2022:**

- i. *Approve the KPI score based on the KPIs computed by SRLDC for the year ending 31.03.2020 given at para 8 and PRP percentage of Annual Charges of the year 2019-20 as per para 9 above.*
- ii. *Allow the Applicant to recover the fund for PLI from the users for the year 2019-20 as approved by the Hon'ble Commission.*
- iii. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

**Prayer in Petition No. 231/MP/2022:**

- i. *Approve the KPI score based on the KPIs computed by SRLDC for the year ending 31.03.2021 given at para 8 above*
- ii. *Allow full marks in respect of KPI C3 as per para 10 above and allow PLI percentage of Annual Charges for the year 2020-21 as incentive as per para 10 above.*
- iii. *Allow the Applicant to recover the fund for PLI from the users for the year 2020-21 as approved by the Hon'ble Commission.*
- iv. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

**Prayer in Petition No. 199/MP/2022:**

- i. *Approve the KPI score based on the KPIs computed by ERLDC for the year ending 31.03.2020 given at para 8 and PLI percentage of Annual Charges of the year 2019-20 as per para 9 above.*
- ii. *Allow the Applicant to recover the fund for PLI from the users for the year 2019-20 as*



- approved by the Hon'ble Commission.*
- iii. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

**Prayer in Petition No. 236/MP/2022:**

- i. *Approve the KPI score based on the KPIs computed by ERLDC for the year ending 31.03.2021 given at para 8 and PLI percentage of Annual Charges of the year 2020-21 as per para 9 above.*
- ii. *Allow the Applicant to recover the fund for PLI from the users for the year 2020-21 as approved by the Hon'ble Commission.*
- iii. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

**Prayer in Petition No. 239/MP/2022:**

- i. *Approve the KPI score based on the KPIs computed by NERLDC for the year ending 31.03.2020 given at para 7 and PLI percentage of Annual Charges of the year 2019-20 as per para 8 above.*
- ii. *Allow the Applicant to recover the fund for PLI from the users for the year 2019-20 as approved by the Hon'ble Commission.*
- iii. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

**Prayer in Petition No. 237/MP/2022:**

- i. *Approve the KPI score based on the KPIs computed by NERLDC for the year ending 31.03.2021 given at para 7 and PLI percentage of Annual Charges of the year 2020-21 as per para 8 above.*
- ii. *Allow the Applicant to recover the fund for PLI from the users for the year 2020-21 as approved by the Hon'ble Commission.*
- iii. *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice.*

**Submissions of the Petitioner in Petition No. 180/MP/2022:**

4. The Petitioner has made following submissions:

- i) Summary of the KPIs computed by NLDC for FY 2019-20 along with the marks scored is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored	
<b>(A) Stake holder satisfaction</b>							
3	A1	MoU Rating as per DPE	100 %	40	93.33	37.332	
4	A2	<b>Facilitate power system and market functioning</b>					
	A2-1	Power Market transaction					
4.2	A2-1a	· Collective					
		i	Acceptance of scheduling of Collective Transaction to Power Exchange(s) within the specified time as per the Open Access Regulations.	366 days	20	365 days	19.945
		ii	Disbursement of PX charges by 15th of every month	12	10	12	10.000
4.3	A2-1b	· REC					
		i	Registration of RE Generator(s)/ Distribution Licensee(s) within 15 working days of receipt of complete Application or as prescribed by CERC time to time	100%	10	100 %	10.000
		ii	Issuance of REC(s) to RE Generator(s)/ Distribution Licensee(s) within 15 working days of receipt of complete Application or as prescribed by CERC time to time.	100%	10	99.35 %	9.935
4.4		· ESCerts					
	A2-1c	Registration of Designated Consumers(DC) with registry:	100%	10	100 %	10.000	
Sub-Total (A2-1)				60		59.881	
	A2-2	Power System Functioning					
4.5	A2-2a	· Conduct operation from backup control centre for NLDC.	1	20	1	20.000	
4.7	A2-2b	· Calculation & reporting of FRC	100%	20	100 %	20.000	
4.8	A2-2c	· stakeholder meetings including cross border	4	20	4	20.000	
Sub-Total (A2-1)				60		60.000	
<b>Total (A2)</b>				120		119.881	
5	A3	<b>Maintain system reliability</b>					

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
5.1	A3-1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	90%	20	72.89 %	16.579
5.2	A3-2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	98.47 %	40.000
5.3	A3-3	Maintenance Shutdown Coordination: Processing (approval/denial) all shut down requests within 26 hours	100%	20	100 %	20.000
<b>Total (A3)</b>				80		76.579
<b>6</b>	<b>A4</b>	<b>Website Availability</b>	99.95%	40	99.88 %	39.970
<b>7</b>	<b>A5</b>	<b>Information dissemination</b>				
7.1	A5-1	ATC/TTC: Upload report on website by 28th of every month	12	20	12	20.000
	A5-2	Revision of ATC/TTC: Upload revised ATC/TTC within 1 hour of the event	100%	20	65.59 %	13.118
<b>Total (A-5)</b>				40		33.118
<b>8</b>	<b>A6</b>	<b>Preparation of accounts</b>				
8.2	A6-1	Ancillary Services: Upload report on website by 25th of every month	12	40	4	0
8.3	A6-2	AGC: Upload report on website by 25th of every month	12	40	4	0
<b>Total (A6)</b>				80		0
	<b>B</b>	<b>Financial Prudence</b>				
<b>9</b>	<b>B1</b>	<b>Variance in Capex Utilization</b>	15%	80	33.36 %	38.688
<b>10</b>	<b>B2</b>	<b>Statutory compliance – Audits</b>	4	120	4	120.000
	<b>C</b>	<b>Learning &amp; Growth</b>				
<b>11</b>	<b>C1</b>	<b>New technology adoption / R&amp;D</b>	1	60	1	60.000
<b>12</b>	<b>C2</b>	<b>Lessons learnt and knowledge dissemination by way of data intensive reports</b>	2	60	2	60.000
<b>13</b>	<b>C3</b>	<b>Adequacy of HR - % of certified operators among eligible operators</b>	80%	40	71.05 %	36.421

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
	<b>C4</b>	<b>Capacity Building</b>				
14	C4-1	No. of man-days per year per eligible employee	100%	20	14.56 %	11.456
15	C4-2	FOLD Meetings/Workshops	6	20	6	20.000
		<b>Total (C4)</b>	100%	40		31.456
	<b>D</b>	<b>Internal Process</b>				
16	D1	Availability of Decision Support System – SCADA	99.95%	80	99.98 %	80.000
17	D2	Availability of infrastructure and amenities	100%	60	100 %	60.000
18	D3	ISO Certification: Active certification in 4 ISO standards	366 days	20	366 days	20.000
19	D4	Process Documentation Process Documentation – Black Start, Reactive Power: Updating Black Start Procedure and Reactive Power Document by 31st January every year and 31st December every year respectively	2	40	2	40.000
		<b>G. Total</b>		1000		853.445
		<b>Performance in %</b>				85.344

ii) As per 32 (5) of the Fees & Charges Regulations, 2019, NLDC may be allowed to recover 13.448 % of annual charges as incentive corresponding to aggregate performance level of 85.344 % achieved by NLDC.

iii) NLDC has been preparing the monthly report of Ancillary Services/AGC on regular basis, there were no specific timelines for preparation & uploading the reports during FY 2019-20. In view of this, NLDC had uploaded the Reports by end of the every month. Considering the above, it is requested to allow full marks for KPI A6: Preparation of Accounts. Accordingly, NLDC may be allowed to recover 15.669% of annual charges as incentive for aggregate performance level of 93.344%.

## Submissions of the Petitioner in Petition No. 244/MP/2022:

5. The Petitioner has made following submissions:

i) Summary of the KPIs computed by NLDC for FY 2020-21 along with the marks scored is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored	
	<b>(A) Stake holder satisfaction</b>						
3	A1	MoU Rating as per DPE	100 %	40	59.56 %	23.824	
4	A2	<b>Facilitate power system and market functioning</b>					
	A2-1	Power Market transaction					
4.2	A2-1a	· Collective					
		i	Acceptance of scheduling of Collective Transaction to Power Exchange(s) within the specified time as per the Open Access Regulations.	365 days	20	365 days	20
		ii	Disbursement of PX charges by 15th of every month	12	10	12	10.000
4.3	A2-1b	· REC					
		i	Registration of RE Generator(s)/ Distribution Licensee(s) within 15 working days of receipt of complete Application or as prescribed by CERC time to time	100%	10	100 %	10.000
		ii	Issuance of REC(s) to RE Generator(s)/ Distribution Licensee(s) within 15 working days of receipt of complete Application or as prescribed by CERC time to time.	100%	10	<b>100 %</b>	10.000
4.4		· ESCerts					
	A2-1c	Registration of Designated Consumers(DC) with registry:	100%	10	100 %	10.000	
	Sub-Total (A2-1)			60		60	
	A2-2	Power System Functioning					
4.5	A2-2a	· Conduct operation from backup control centre for NLDC.	1	20	4	20.000	
4.7	A2-2b	· Calculation & reporting of FRC	100%	20	100 %	20.000	

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
4.8	A2-2c	· stakeholder meetings including cross border	4	20	4	20.000
	Sub-Total (A2-1)			60		60.000
	Total (A2)			120		120
<b>5</b>	<b>A3</b>	<b>Maintain system reliability</b>				
5.1	A3-1	· Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	90%	20	77.92 %	17.584
5.2	A3-2	· Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	99.19 %	40.000
5.3	A3-3	· Maintenance Shutdown Coordination: Processing (approval/denial) all shut down requests within 26 hours	100%	20	100 %	20.000
	Total (A3)			80		77.584
<b>6</b>	<b>A4</b>	<b>Website Availability</b>	99.95%	40	99.96 %	40
<b>7</b>	<b>A5</b>	<b>Information dissemination</b>				
7.1	A5-1	· ATC/TTC: Upload report on website by 28th of every month	12	20	12	20.000
	A5-2	· Revision of ATC/TTC: Upload revised ATC/TTC within 1 hour of the event	100%	20	80.61 %	16.122
	Total (A-5)			40		36.122
<b>8</b>	<b>A6</b>	<b>Preparation of accounts</b>				
8.2	A6-1	· Ancillary Services: Upload report on website by 25th of every month	12	40	4	40.000
8.3	A6-2	· AGC: Upload report on website by 25th of every month	12	40	4	40.000
	Total (A6)			80		80.000
	<b>B</b>	<b>Financial Prudence</b>				
<b>9</b>	<b>B1</b>	<b>Variance in Capex Utilization</b>	15%	80	88.93 %	20.855
<b>10</b>	<b>B2</b>	<b>Statutory compliance – Audits</b>	4	120	4	120.000
	<b>C</b>	<b>Learning &amp; Growth</b>				

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
11	C1	New technology adoption / R&D	1	60	1	60.000
12	C2	Lessons learnt and knowledge dissemination by way of data intensive reports	2	60	4	60.000
13	C3	Adequacy of HR - % of certified operators among eligible operators	80%	40	53.57 %	29.429
	C4	<b>Capacity Building</b>				
14	C4-1	No. of man-days per year per eligible employee	100%	20	22.82 %	12.282
15	C4-2	FOLD Meetings/Workshops	6	20	6	20.000
		<b>Total (C4)</b>	100%	40		32.282
	D	<b>Internal Process</b>				
16	D1	Availability of Decision Support System – SCADA	99.95%	80	99.99 %	80.000
17	D2	Availability of infrastructure and amenities	100%	60	100 %	60.000
18	D3	ISO Certification: Active certification in 4 ISO standards	365 days	20	365 days	20.000
19	D4	Process Documentation Process Documentation – Black Start, Reactive Power: Updating Black Start Procedure and Reactive Power Document by 31st January every year and 31st December every year respectively	2	40	2	40.000
		<b>G. Total</b>		1000		<b>900.095</b>
		<b>Performance in %</b>				<b>90.010</b>

ii) The Petitioner has achieved the aggregate performance level of 90.010 % in FY 2020-21. Accordingly, the Petitioner may be allowed to recover 15.002 % of annual charges as incentive as per 32 (5) of the Fees & Charges Regulations, 2019.

iii) Due to the outbreak of COVID-19 across the country, the certification exam (conducted by NPTI regularly) scheduled to be held in March 2019 was postponed. After multiple postponements, the 8th basic level PSO (Power System Operator) exam was held on 03<sup>rd</sup> April 2022. In view of this, it is requested to allow full marks (40) for KPI C3: Adequacy of HR -

Percentage of certified system operators among eligible system operators.

iv) In view of this modification, the aggregate performance level of the Petitioner will be 91.067 %. Accordingly, the Petitioner may be allowed to recover 15.213 % of annual charges as incentive.

**Submissions of the Petitioner in Petition No. 198/MP/2022:**

6. The Petitioner has made following submissions:

i) Summary of the KPIs computed by NRLDC for FY 2019-20 along with the marks scored is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Perf.	Marks Scored	
<b>(A) Stake holder satisfaction</b>							
3	A1	<b>MoU Rating as per DPE:</b> Score in MoU Rating.	100%	40	93.33%	37.332	
4	A2	<b>Facilitate power system and market functioning</b>					
4.1	A2-1	Power Market transaction					
4.2		.	Bilateral				
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	100%	60.000
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	12	10.000
		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10	12	10.000
Sub total (A2-1)				80		80.000	
<b>Power System Functioning:</b>							
4.5	A2-2	a	Conduct operation from backup control centre for RLDC.	1	10	1	10.000



Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Perf.	Marks Scored	
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	100%	10.000
4.6		c	Mock trial run of identified system to be done in year as per provisions of Grid Code	100%	10	100%	10.000
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	4	10	5	10.000
Sub total (A2-2)				40		40.000	
<b>5</b>	<b>A3</b>	<b>Maintain system reliability</b>					
5.1		1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 20%)	90%	20	72.894%	16.579
5.2		2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	86.279%	38.512
5.3		3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20	100%	20.000
Sub total (A2-3)				80		75.091	
<b>6</b>	<b>A4</b>	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites		99.95%	40	99.979%	40.000
<b>7</b>	<b>A5</b>	<b>Information dissemination</b>					
7.1		1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.000
		2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	366 days	20	366 days	20.000
Sub total (A5)				40		40.000	
<b>8</b>	<b>A6</b>	<b>Preparation of accounts</b>					

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Perf.	Marks Scored
8.1		1 Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	50	28.846
8.2		2 Ancillary Services: Submit data to RPC by Thursday every week	52	30	34	19.615
8.3		3 AGC: Submit data to RPC by Thursday every week	52	20	34	13.077
Sub total (A6)				80		61.538
<b>A: Total (A1:A6)</b>				<b>400</b>		<b>373.961</b>
<b>B</b>		<b>Financial Prudence</b>				
9	B1	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15% or less	80	72.45%	34.041
10	B2	<b>Statutory compliance – Audits :</b> Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit	4	120	4	120.000
<b>B: Total (B1:B2)</b>				<b>200</b>		<b>154.041</b>
<b>(C) Learning &amp; Growth</b>						
11	C1	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60	1	60.000
12	C2	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	2	60.000
13	C3	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 80% or more certified operators among eligible employees	80%	40	80%	40.000
14	C4	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40	81.69%	36.338
<b>C: Total (C1:C4)</b>				<b>200</b>		<b>196.338</b>

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Perf.	Marks Scored
	<b>D</b>	<b>(D) Internal Process</b>				
<b>16</b>	<b>D1</b>	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	<b>99.95%</b>	80	1	80.000
<b>17</b>	<b>D2</b>	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	366 days	60	366 days	60.000
<b>18</b>	<b>D3</b>	<b>ISO Certification:</b> Active certification in 4 ISO standards	366 days	20	366 days	20.000
<b>19</b>	<b>D4</b>	<b>Process Documentation – Black Start, Reactive Power:</b> Update Black Start Procedure by 31 <sup>st</sup> January every year and Update Reactive Power Document by 31 <sup>st</sup> December every year.	2	40	2	40.000
	<b>D: Total (D1:D4)</b>			<b>200</b>		<b>200.000</b>
	<b>Total Marks (Sum A to D)</b>			<b>1000</b>		<b>924.340</b>
	<b>Performance of NRLDC (%)</b>					<b>92.434</b>

ii) The Petitioner has achieved the aggregate performance level of 92.434 % in FY 2019-20, and accordingly the Petitioner may be allowed to recover 15.487 % of annual charges as incentive.

**Submissions of the Petitioner in Petition No. 214/MP/2022:**

7. The Petitioner has made following submissions:

i) Summary of the KPIs computed by NRLDC for FY 2020-21 along with the marks scored is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Performance	Marks Scored
	<b>(A) Stake holder satisfaction</b>					

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Performance	Marks Scored	
3	A1	<b>MoU Rating as per DPE:</b> Score in MoU Rating.	100%	40	59.56%	23.824	
4	A2	<b>Facilitate power system and market functioning</b>					
4.1	A2-1	Power Market transaction					
4.2		.	Bilateral				
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	100%	60.000
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	12	10.000
		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10	12	10.000
Sub total (A2-1)				80		80.000	
	A2-2	<b>Power System Functioning:</b>					
4.5		a	Conduct operation from backup control centre for RLDC.	1	10	1	10.000
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	100%	10.000
4.6		c	Mock trial run of identified system to be done in year as per provisions of Grid Code	100%	10	87.50%	8.750
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	4	10	7	10.000
Sub total (A2-2)				40		38.750	
5	A3	<b>Maintain system reliability</b>					
5.1		1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 20%)	90%	20	77.919%	17.584
5.2		2	Maintain average 90% of the time voltage within	90%	40	90.898%	40.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Performance	Marks Scored
		band prescribed in IEGC (Average VDI = less than equal to 10%)				
5.3		3 Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20	100	20.000
Sub total (A2-3)				80		77.584
6	A4	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites	99.95%	40	99.920%	39.988
7		<b>Information dissemination</b>				
7.1	A5	1 ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.000
		2 Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	365 days	20	365 days	20.000
Sub total (A5)				40		40.000
8		<b>Preparation of accounts</b>				
8.1	A6	1 Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	52	30.000
8.2		2 Ancillary Services: Submit data to RPC by Thursday every week	52	30	52	30.000
8.3		3 AGC: Submit data to RPC by Thursday every week	52	20	52	20.000
Sub total (A6)				80		80.000
<b>A: Total (A1:A6)</b>				<b>400</b>		<b>380.146</b>
	<b>B</b>	<b>Financial Prudence</b>				
9	B1	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15% or less	80	65.28%	39.778
10	B2	<b>Statutory compliance – Audits :</b> Compliance of	4	120	4	120.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Performance	Marks Scored
		following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit				
<b>B: Total (B1:B2)</b>				<b>200</b>		<b>159.778</b>
<b>(C) Learning &amp; Growth</b>						
<b>11</b>	<b>C1</b>	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60	1	60.000
<b>12</b>	<b>C2</b>	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	2	60.000
<b>13</b>	<b>C3</b>	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 80% or more certified operators among eligible employees	80%	40	60.61%	32.242
<b>14</b>	<b>C4</b>	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40	44%	28.791
<b>C: Total (C1:C4)</b>				<b>200</b>		<b>181.034</b>
	<b>D</b>	<b>(D) Internal Process</b>				
<b>16</b>	<b>D1</b>	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	<b>99.95%</b>	80	100%	80.000
<b>17</b>	<b>D2</b>	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	365 days	60	365 days	60.000
<b>18</b>	<b>D3</b>	<b>ISO Certification:</b> Active certification in 4 ISO standards	365 days	20	365 days	20.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Performance	Marks Scored
19	D4	<b>Process Documentation – Black Start, Reactive Power:</b> Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	2	40	2	40.000
	<b>D: Total (D1:D4)</b>			<b>200</b>		<b>200.000</b>
	<b>Total Marks (Sum A to D)</b>			<b>1000</b>		<b>920.958</b>
	<b>Performance of NRLDC (%)</b>					<b>92.096</b>

ii) The Petitioner has achieved the aggregate performance level of 92.096 % achieved in FY 2020-21 and accordingly, the Petitioner may be allowed to recover 15.419 % of annual charges as incentive.

iii) Due to the outbreak of COVID-19 across the country, the certification exam (conducted by NPTI regularly) scheduled to be held in March 2019 was postponed. After multiple postponements, the 8<sup>th</sup> basic level PSO (Power System Operator) exam was held on 03<sup>rd</sup> April 2022. In view of this, it is requested to allow full marks (40) for KPI C3: Adequacy of HR - Percentage of certified system operators among eligible system operators. In view of this modification, the aggregate performance level of the Petitioner will be 92.872 %. Accordingly, the Petitioner may be allowed to recover 15.574 % of annual charges as incentive.

#### **Submissions of the Petitioner in Petition No. 200/MP/2022:**

8. The Petitioner has made following submissions:

i) Summary of the KPIs computed by WRLDC for FY2019-20 along with the marks scored is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Perf.	Marks Scored	
<b>(A) Stake holder satisfaction</b>							
3	A1	<b>MoU Rating as per DPE:</b> Score in MoU Rating.	100%	40	93.33%	37.332	
4	A2	<b>Facilitate power system and market functioning</b>					
4.1	A2-1	Power Market transaction					
4.2		.	Bilateral				
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	100%	60.000
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	12	10.000
		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10	12	10.000
Sub total (A2-1)				80		80	
<b>Power System Functioning:</b>							
4.5	A2-2	a	Conduct operation from backup control centre for RLDC.	1	10	1	10.000
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	92.31%	9.231
4.6		c	Mock trial run of identified system to be done in year as per provisions of Grid Code	100%	10	87.50%	8.750
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	4	10	4	10.000
Sub total (A2-2)				40		37.981	
5	A3	<b>Maintain system reliability</b>					
5.1		1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 20%)	90%	20	72.894%	16.579



Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Perf.	Marks Scored
5.2		2 Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	92.864%	40.000
5.3		3 Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20	1	20.000
Sub total (A2-3)				80		76.579
6	A4	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites	99.95%	40	99.939%	40.000
7		<b>Information dissemination</b>				
7.1	A5	1 ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.000
		2 Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	366 days	20	365 days	20.000
Sub total (A5)				40		40.000
8		<b>Preparation of accounts</b>				
8.1	A6	1 Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	40	23.077
8.2		2 Ancillary Services: Submit data to RPC by Thursday every week	52	30	39	22.500
8.3		3 AGC: Submit data to RPC by Thursday every week	52	20	39	15.000
Sub total (A6)				80		60.577
<b>A: Total (A1:A6)</b>				400		372
	<b>B</b>	<b>Financial Prudence</b>				
9	B1	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15% or less	80	35.46%	63.631
10	B2	<b>Statutory compliance – Audits:</b> Compliance of	4	120	4	120.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Perf.	Marks Scored
		following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit				
<b>B: Total (B1:B2)</b>				200		183.631
<b>(C) Learning &amp; Growth</b>						
11	C1	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60	1	60.000
12	C2	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	2	60.000
13	C3	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 80% or more certified operators among eligible employees	80%	40	75.926%	38.370
14	C4	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40	100%	40.000
<b>C: Total (C1:C4)</b>				200		198.370
	<b>D</b>	<b>(D) Internal Process</b>				
16	D1	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	99.95%	80	1	80.000
17	D2	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	366 days	60	365 days	60.000
18	D3	<b>ISO Certification:</b> Active certification in 4 ISO standards	366 days	20	366 days	20.000
19	D4	<b>Process Documentation – Black Start, Reactive Power:</b> Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December	2	40	2	40.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Perf.	Marks Scored
		every year.				
	<b>D: Total (D1:D4)</b>			200		200.000
	<b>Total Marks (Sum A to D)</b>			1000		954.470
	<b>Performance of WRLDC (%)</b>					95.447

ii) The Petitioner has achieved the aggregate performance level of 95.447 % in FY 2019-20. Accordingly, the Petitioner may be allowed to recover 16.089% of annual charges as incentive.

iii) The KPI Procedure applicable for control period 2019-24 was approved by Commission vide order dtd. 20.05.2022. Though WRLDC has been submitting Ancillary Services/AGC data to RPCs on regular basis but there were no specific timelines for submission of this data in 2019-20, it is humbly requested to allow full marks for KPI A6-2 (Ancillary Services: Submit data to RPC by Thursday every week) and KPI A6-3 (AGC: Submit data to RPC by Thursday every week KPI A6: Preparation of Accounts). Accordingly, with consideration of full marks against KPI A6-2 and KPI A6-3, the aggregate performance level of the Petitioner works out as 96.697%. Accordingly, the Petitioner may be allowed to recover 16.339% of annual charges as performance linked incentive for FY 2019-20.

#### **Submissions of the Petitioner in Petition No. 238/MP/2022:**

9. The Petitioner has made following submissions:

i) Summary of the KPIs computed by WRLDC for FY 2020-21 along with the marks scored is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Perf.	Marks Scored	
<b>(A) Stake holder satisfaction</b>							
3	A1	MoU Rating as per DPE: Score in MoU Rating.	100%	40	59.56%	23.824	
4	A2	<b>Facilitate power system and market functioning</b>					
4.1	A2-1	Power Market transaction					
4.2		Bilateral					
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	100%	60.000
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	12	10.000
		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10	12	10.000
Sub total (A2-1)				80		80	
<b>Power System Functioning:</b>							
4.5	A2-2	a	Conduct operation from backup control centre for RLDC.	1	10	1	10.000
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	92.86%	9.286
4.6		c	Mock trial run of identified system to be done in year as per provisions of Grid Code	100%	10	87.50%	8.750
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	4	10	4	10.000
Sub total (A2-2)				40		38.036	
5	A3	<b>Maintain system reliability</b>					
5.1		1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 20%)	90%	20	77.919%	17.584

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Perf.	Marks Scored
5.2		2 Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	93.669%	40.000
5.3		3 Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20	1	20.000
Sub total (A2-3)				80		77.584
6	A4	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites	99.95%	40	99.993%	40.000
7		<b>Information dissemination</b>				
7.1	A5	1 ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.000
		2 Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	366 days	20	365 days	20.000
Sub total (A5)				40		40.000
8		<b>Preparation of accounts</b>				
8.1	A6	1 Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	52	30
8.2		2 Ancillary Services: Submit data to RPC by Thursday every week	52	30	52	30
8.3		3 AGC: Submit data to RPC by Thursday every week	52	20	52	20
Sub total (A6)				80		80
<b>A: Total (A1:A6)</b>				400		379.443
	<b>B</b>	<b>Financial Prudence</b>				
9	B1	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15% or less	80	65.11%	39.912
10	B2	<b>Statutory compliance – Audits:</b> Compliance of	4	120	4	120.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Perf.	Marks Scored
		following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit				
<b>B: Total (B1:B2)</b>				200		159.912
<b>(C) Learning &amp; Growth</b>						
11	C1	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60	1	60.000
12	C2	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	2	60.000
13	C3	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 80% or more certified operators among eligible employees	80%	40	59.02%	31.607
14	C4	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40	100%	40.000
<b>C: Total (C1:C4)</b>				200		191.607
	<b>D</b>	<b>(D) Internal Process</b>				
16	D1	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	99.95%	80	100%	80.000
17	D2	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	365 days	60	365 days	60.000
18	D3	<b>ISO Certification:</b> Active certification in 4 ISO standards	365 days	20	365 days	20.000
19	D4	<b>Process Documentation – Black Start, Reactive Power:</b> Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December	2	40	2	40.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Max. Marks	Perf.	Marks Scored
		every year.				
	<b>D: Total (D1:D4)</b>			200		200.000
	<b>Total Marks (Sum A to D)</b>			1000		930.962
	<b>Performance of WRLDC (%)</b>					93.096

ii) The Petitioner has achieved the aggregate performance level of 93.096 % and therefore, the Petitioner may be allowed to recover 15.619 % of annual charges as incentive.

iii) Further, due to the outbreak of COVID-19 across the country, the system operator certification examination scheduled to be held in March 2020 (which is regularly conducted by NPTI) got postponed. After multiple postponements, the 8th basic level PSO (Power System Operator) certification examination was held on 03<sup>rd</sup> April 2022. Thus, the eligible system operators didn't get an opportunity to appear for the certification examination during the period. In view of this, it is requested to allow full marks (i.e. 40) for KPI C3: Adequacy of HR - Percentage of certified system operators among eligible system operators. Accordingly, with consideration of full marks against KPI C3, the aggregate performance level of the Petitioner works out as 93.9356%. Accordingly, the Petitioner may be allowed to recover 15.787% of annual charges as performance linked incentive.

#### **Submissions of the Petitioner SRLDC in Petition No. 232 /MP/2022:**

10. The Petitioner has made following submissions:

i) Summary of the KPIs computed by SRLDC for FY 2019-20 along with the marks scored is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
<b>(A) Stake holder satisfaction</b>						
3	A1	MoU Rating as per DPE	100 %	40	93.33%	37.332
4	A2	<b>Facilitate power system and market functioning</b>				
	A2-1	Power Market transaction				
		Bilateral				
4.2	A2-1a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	100%	60.000
	A2-1b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	12	10.000
	A2-1c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10	12	10.000
<b>Sub-Total (A2-1)</b>				<b>80</b>		<b>80.000</b>
	A2-2	Power System Functioning				
4.5	A2-2a	Conduct operation from backup control centre for RLDC.	1	10	2	10.000
4.7	A2-2b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	100 %	10.000
4.6	A2-2c	Mock trial run of identified system to be done in year as per provisions of Grid Code	100%	10	100 %	9.091
4.8	A2-2d	Conduct four (4) number of	4	10	4	10.000



Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
		stakeholder meetings including cross border.				
<b>Sub-Total (A2-2)</b>				<b>40</b>		<b>39.091</b>
<b>Sub-Total (A2)</b>				120		119.091
<b>5</b>	<b>A3</b>	<b>Maintain system reliability</b>				
5.1	A3-1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	90%	20	72.894 %	16.579
5.2	A3-2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	83.993 %	37.597
5.3	A3-3	Processing(approval/denial) all shut down requests within 50 hours(including NLDC time)	100%	20	100 %	20.000
<b>Sub-Total (A3)</b>				<b>80</b>		<b>74.176</b>
<b>6</b>	<b>A4</b>	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites	99.95%	40	100 %	40.000
<b>7</b>	<b>A5</b>	<b>Information dissemination</b>				
7.1	A5-1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.000
7.2	A5-2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	366 days	20	366 days	20.000
<b>Sub-Total (A-5)</b>				<b>40</b>		<b>40.000</b>
<b>8</b>	<b>A6</b>	<b>Preparation of accounts</b>				

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
8.1	A6-1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	52	30.000
8.2	A6-2	Ancillary Services: Submit data to RPC by Thursday every week	52	30	52	30.000
8.3	A6-3	AGC: Submit data to RPC by Thursday every week	52	20	52	20.000
<b>Sub-Total (A6)</b>				80		80.000
<b>A: Total( A1 to A6)</b>				<b>400</b>		<b>390.599</b>
	<b>B</b>	<b>Financial Prudence</b>				
<b>9</b>	<b>B1</b>	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15%	80	68.41 %	37.273
<b>10</b>	<b>B2</b>	<b>Statutory compliance – Audits:</b> Compliance of following Audits: i. Internal Audit (Phase ii. Internal Audit (Phase iii. Physical Verification Audit iv. Statutory Audit	4	120	4	120.000
<b>B: Total( B1 to A2)</b>				<b>200</b>		<b>157.273</b>
	<b>C</b>	<b>Learning &amp; Growth</b>				
<b>11</b>	<b>C1</b>	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60	2	60.000
<b>12</b>	<b>C2</b>	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement,	2	60	2	60.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
		load pattern analysis etc.				
13	C3	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 80% or more certified operators among eligible employees	80%	40	72.727 %	37.091
14	C4	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40	100 %	40.00
<b>C: Total( C1 to C4)</b>				<b>200</b>		<b>197.091</b>
	<b>D</b>	<b>Internal Process</b>				
16	D1	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	99.95%	80	100.000 %	80.000
17	D2	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	100%	60	100.000 %	60.000
18	D3	<b>ISO Certification:</b> Active certification in 4 ISO standards	366 days	20	366 days	20.000
19	D4	<b>Process Documentation – Black Start, Reactive Power:</b> Updating Black Start Procedure and Reactive Power Document by 31st January every year and 31st December every year respectively	2	40	2	40.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
<b>D: Total (D1 to D4)</b>				<b>200</b>		<b>200</b>
<b>Total Marks (Sum A to D)</b>				<b>1000</b>		<b>944.963</b>
<b>Performance of RLDC = Marks obtained (P)/Max. Marks *100 in %</b>						<b>94.496</b>

ii) The Petitioner has achieved the aggregate performance level of 94.496 %. Accordingly the Petitioner may be allowed to recover 15.899% of annual charges as incentive.

**Submissions of the Petitioner SRLDC in Petition No. 231/MP/2022:**

11. The Petitioner has made following submissions:

i) Summary of the KPIs computed by SRLDC for FY 2020-21 along with the marks scored is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
<b>(A) Stake holder satisfaction</b>						
<b>3</b>	<b>A1</b>	<b>MoU Rating as per DPE</b>	100 %	40	59.560%	23.824
<b>4</b>	<b>A2</b>	<b>Facilitate power system and market functioning</b>				
	A2-1	Power Market transaction				
		Bilateral				
4.2	A2-1a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	99.865%	59.919
	A2-1b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	12	10.000
		Refunds due to curtailment or	12	10	12	10.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
	A2-1c	revision of STOA transactions during previous month by 15th of every current month				
<b>Sub-Total (A2-1)</b>				<b>80</b>		<b>79.919</b>
	A2-2	Power System Functioning				
4.5	A2-2a	Conduct operation from backup control centre for RLDC.	1	10	1	10.000
4.7	A2-2b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	100 %	10.000
4.6	A2-2c	Mock trial run of identified system to be done in year as per provisions of Grid Code	100%	10	18.182 %	1.818
4.8	A2-2d	Conduct four (4) number of stakeholder meetings including cross border.	4	10	4	10.000
<b>Sub-Total (A2-2)</b>				<b>40</b>		<b>31.818</b>
<b>Sub-Total (A2)</b>				<b>120</b>		<b>111.737</b>
<b>5</b>	<b>A3</b>	<b>Maintain system reliability</b>				
5.1	A3-1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	90%	20	77.919 %	17.584
5.2	A3-2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	84.096 %	37.639

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
5.3	A3-3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20	100 %	20.000
<b>Sub-Total (A3)</b>				<b>80</b>		<b>75.222</b>
6	A4	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites	99.95%	40	99.994 %	40.000
7	A5	<b>Information dissemination</b>				
7.1	A5-1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.000
7.2	A5-2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	365 days	20	365 days	20.000
<b>Sub-Total (A-5)</b>				<b>40</b>		<b>40.000</b>
8	A6	<b>Preparation of accounts</b>				
8.1	A6-1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	52	30.000
8.2	A6-2	Ancillary Services: Submit data to RPC by Thursday every week	52	30	52	30.000
8.3	A6-3	AGC: Submit data to RPC by Thursday every week	52	20	52	20.000
<b>Sub-Total (A6)</b>				<b>80</b>		<b>80.000</b>
<b>A: Total( A1 to A6)</b>				<b>400</b>		<b>370.783</b>

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
	<b>B</b>	<b>Financial Prudence</b>				
<b>9</b>	<b>B1</b>	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15%	80	47.774 %	53.781
<b>10</b>	<b>B2</b>	<b>Statutory compliance – Audits:</b> Compliance of following Audits: i. Internal Audit (Phase ii. Internal Audit (Phase iii. Physical Verification Audit iv. Statutory Audit	4	120	4	120.000
<b>B: Total( B1 to A2)</b>				<b>200</b>		<b>173.781</b>
	<b>C</b>	<b>Learning &amp; Growth</b>				
<b>11</b>	<b>C1</b>	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60	1	60.000
<b>12</b>	<b>C2</b>	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	2	60.000
<b>13</b>	<b>C3</b>	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 80% or more certified operators among eligible employees	80%	40	43.860 %	25.544
<b>14</b>	<b>C4</b>	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40	79.348 %	35.870

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Perf.	Marks Scored
<b>C: Total( C1 to C4)</b>				<b>200</b>		<b>181.413</b>
	<b>D</b>	<b>Internal Process</b>				
<b>16</b>	<b>D1</b>	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	99.95%	80	100.000 %	80.000
<b>17</b>	<b>D2</b>	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	100%	60	100.000 %	60.000
<b>18</b>	<b>D3</b>	<b>ISO Certification:</b> Active certification in 4 ISO standards	365 days	20	365 days	20.000
<b>19</b>	<b>D4</b>	<b>Process Documentation Process Documentation – Black Start, Reactive Power:</b> Updating Black Start Procedure and Reactive Power Document by 31st January every year and 31st December every year respectively	2	40	2	40.000
<b>D: Total( D1 to D4)</b>				<b>200</b>		<b>200</b>
<b>Total Marks (Sum A to D)</b>				<b>1000</b>		<b>925.978</b>
<b>Performance of RLDC = Marks obtained (P)/Max. Marks *100 in %</b>						<b>92.598</b>

ii) The Petitioner has achieved the aggregate performance level of 92.598 %. Accordingly, the Petitioner may be allowed to recover 15.520% of annual charges as incentive.

iii) Due to the outbreak of COVID-19 across the country, the certification exam (conducted by NPTI regularly) scheduled to be held in March 2019 was postponed. After multiple



postponements, the 8th basic level PSO (Power System Operator) exam was held on 03<sup>rd</sup> April 2022. In view of this, it is requested to allow full marks (40) for KPI C3: Adequacy of HR - Percentage of certified system operators among eligible system operators. In view of this modification, the aggregate performance level of the Petitioner works out to be 94.043 %. Accordingly, the Petitioner may be allowed to recover 15.809 % of annual charges as incentive.

**Submissions of the Petitioner ERLDC in Petition No. 199/MP/2022:**

12. The Petitioner has made following submissions:

i) Summary of the KPIs computed by ERLDC for FY 2019-20 along with the marks scored is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Performance	Marks Obtained	
<b>(A) Stake holder satisfaction</b>							
3	A1	MoU Rating as per DPE: Score in MoU Rating.	100%	40	93.33%	37.332	
4	A2	<b>Facilitate power system and market functioning</b>					
4.1	A2-1	Power Market transaction					
4.2		.	Bilateral				
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	100%	60.00
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	12	10.00

		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10	12	10.00
<b>Sub total (A2-1)</b>					<b>80</b>		<b>80.00</b>
		<b>Power System Functioning:</b>					
4.5	A2-2	a	Conduct operation from backup control centre for RLDC.	1	10	1	10.00
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	100%	10.00
4.6		c	Mock trial run of identified system to be done in year as per provisions of Grid Code	100%	10	100%	10.00
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	4	10	4	10.00
<b>Sub total (A2-2)</b>					<b>40</b>		<b>40.000</b>
<b>5</b>		<b>Maintain system reliability</b>					
5.1	A3	1	Maintain average 80% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 20%)	90%	20	72.894%	16.579
5.2		2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	97.29%	40.00
5.3		3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC	100%	20	100%	20.00

			time)				
<b>Sub total (A2-3)</b>				<b>80</b>		<b>76.579</b>	
<b>6</b>	<b>A4</b>	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites		99.95%	40	100%	40.00
<b>7</b>	<b>Information dissemination</b>						
7.1	<b>A5</b>	1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.00
		2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	366 days	20	366 Days	20.00
<b>Sub total (A5)</b>				<b>40</b>		<b>40.000</b>	
<b>8</b>	<b>Preparation of accounts</b>						
8.1	<b>A6</b>	1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	52	30.00
8.2		2	Ancillary Services: Submit data to RPC by Thursday every week	52	30	50	28.846
8.3		3	AGC: Submit data to RPC by Thursday every week	52	20	51	19.615
<b>Sub total (A6)</b>				<b>80</b>		<b>78.462</b>	
<b>A: Total (A1:A6)</b>				<b>400</b>		<b>392.372</b>	
	<b>B</b>	<b>Financial Prudence</b>					

9	B1	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15%	80	77.95%	29.643
10	B2	<b>Statutory compliance – Audits:</b> Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit	4	120	4	120.000
<b>B: Total (B1:B2)</b>				<b>200</b>		<b>149.643</b>
<b>(C) Learning &amp; Growth</b>						
11	C1	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60	1	60.000
12	C2	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	2	60.000
13	C3	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 90% or more certified operators among eligible employees	80%	40	85.42%	40.000
14	C4	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40	70.93%	34.186
<b>C: Total (C1:C4)</b>				<b>200</b>		<b>194.186</b>
<b>D</b>		<b>(D) Internal Process</b>				
16	D1	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95%	99.95%	80	100%	80.000

		availability of SCADA				
17	D2	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	100%	60	100%	60.000
18	D3	<b>ISO Certification:</b> Active certification in 4 ISO standards	366 days	20	366 days	20.000
19	D4	<b>Process Documentation – Black Start, Reactive Power:</b> Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	2	40	2	40.000
<b>D: Total (D1:D4)</b>				<b>200</b>		<b>200.000</b>
<b>Total Marks (Sum A to D)</b>				<b>1000</b>		<b>936.201</b>
<b>Performance of RLDC= Marks Obtained (P)/Max. Marks *100 in %</b>						<b>93.620%</b>

ii) The Petitioner has achieved the aggregate performance level of 93.620%. Accordingly, the Petitioner may be allowed to recover 15.724% of annual charges as incentive.

### Submissions of the Petitioner ERLDC in Petition No. 236/MP/2022:

13. The Petitioner has made following submissions:

i) Summary of the KPIs computed by ERLDC for FY2020-21 along with the marks scored is given below:

Section No. of the	Annexure	Key Performance Indicators	Target	Maximum Marks	Performance	Marks Obtained
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Procedure							
	<b>(A) Stake holder satisfaction</b>						
<b>3</b>	<b>A1</b>	<b>MoU Rating as per DPE: Score in MoU Rating.</b>	100%	40	59.56%	23.824	
<b>4</b>	<b>A2</b>	<b>Facilitate power system and market functioning</b>					
4.1		Power Market transaction					
		- Bilateral					
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	100%	60.000
4.2	A2-1	b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	12	10.000
		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10	12	10.000
<b>Sub total (A2-1)</b>					<b>80</b>		<b>80.00</b>
		Power System Functioning:					
4.5		a	Conduct operation from backup control centre for RLDC.	1	10	1	10.000
4.7	A2-2	b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	100%	10.000

4.6		c	Mock trial run of identified system to be done in year as per provisions of Grid Code	100%	10	100%	5.000
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	4	10	4	10.000
<b>Sub total (A2-2)</b>					<b>40</b>		<b>35.000</b>
<b>5</b>		<b>Maintain system reliability</b>					
5.1		1	Maintain average 80% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 20%)	90%	20	77.919%	17.584
5.2	<b>A3</b>	2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	97.119%	40.000
5.3		3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20	100%	20.000
<b>Sub total (A2-3)</b>					<b>80</b>		<b>77.584</b>
<b>6</b>	<b>A4</b>	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites		99.95%	40	100%	40.000
<b>7</b>		<b>Information dissemination</b>					
7.1	<b>A5</b>	1	ATC/TTC: Submission of	12	20	12	20.000

			report/information to NLDC by 26th of every month					
		2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	365 days	20	365 days	20.000	
<b>Sub total (A5)</b>					<b>40</b>		<b>40.000</b>	
<b>8</b>		<b>Preparation of accounts</b>						
8.1	<b>A6</b>	1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	52	30.000	
8.2		2	Ancillary Services: Submit data to RPC by Thursday every week	52	30	52	30.000	
8.3		3	AGC: Submit data to RPC by Thursday every week	52	20	52	20.000	
Sub total (A6)					80		80.000	
<b>A: Total (A1:A6)</b>					<b>400</b>		<b>376.408</b>	
	<b>B</b>	<b>Financial Prudence</b>						
<b>9</b>	<b>B1</b>	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC		15%	80	91.593%	18.725	
<b>10</b>	<b>B2</b>	<b>Statutory compliance – Audits:</b> Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit		4	120	4	120.000	



		iv. Statutory Audit				
<b>B: Total (B1:B2)</b>				<b>200</b>		<b>138.725</b>
<b>(C) Learning &amp; Growth</b>						
<b>11</b>	<b>C1</b>	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60	1	60.000
<b>12</b>	<b>C2</b>	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	2	60.000
<b>13</b>	<b>C3</b>	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 90% or more certified operators among eligible employees	80%	40	83.33%	40.000
<b>14</b>	<b>C4</b>	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40	73.68%	34.737
<b>C: Total (C1:C4)</b>				<b>200</b>		<b>194.737</b>
	<b>D</b>	<b>(D) Internal Process</b>				
<b>16</b>	<b>D1</b>	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	99.95%	80	100%	80.000

17	D2	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	100%	60	1	60.000
18	D3	<b>ISO Certification:</b> Active certification in 4 ISO standards	365 days	20	365 days	20.000
19	D4	<b>Process Documentation – Black Start, Reactive Power:</b> Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	2	40	2	40.000
<b>D: Total (D1:D4)</b>				<b>200</b>		<b>200.000</b>
<b>Total Marks (Sum A to D)</b>				<b>1000</b>		<b>909.870</b>
<b>Performance of RLDC= Marks Obtained (P)/Max. Marks *100 in %</b>						<b>90.987%</b>

ii) The Petitioner has achieved the aggregate performance level of 90.987%. Accordingly, the Petitioner may be allowed to recover 15.197% of annual charges as incentive.

**Submissions of the Petitioner NERLDC in Petition No. 239 /MP/2022:**

14. The Petitioner has made following submissions:

i) Summary of the KPIs computed by NERLDC for FY 2019-20 along with the marks scored is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Performance	Marks Obtained
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<b>(A) Stake holder satisfaction</b>							
<b>3</b>	<b>A1</b>	<b>MoU Rating as per DPE: Score in MoU Rating.</b>	100%	40	93.33%	37.332	
<b>4</b>	<b>A2</b>	<b>Facilitate power system and market functioning</b>					
4.1	A2-1	Power Market transaction					
4.2		.	Bilateral				
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	100%	60.000
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	12	10.000
		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10	12	10.000
Sub total (A2-1)				80		80	
	A2-2	Power System Functioning:					
4.5		a	Conduct operation from backup control centre for RLDC.	1	10	2	10.000
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	100%	10.000
4.6		c	Mock trial run of identified system to be done in year	1	10	1	10.000

			as per provisions of Grid Code				
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	4	10	6	10.000
Sub total (A2-2)					40		40
<b>5</b>	<b>A3</b>	<b>Maintain system reliability</b>					
5.1		1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	90%	20	72.89%	16.579
5.2		2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	99.47%	40.000
5.3		3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20	100%	20.000
Sub total (A2-3)					80		77
<b>6</b>	<b>A4</b>	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites		99.95%	40	99.96%	40.000
<b>7</b>	<b>A5</b>	<b>Information dissemination</b>					
7.1		1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.000

		2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	366	20	366	20.000
Sub total (A5)					40		40.000
<b>8</b>	<b>A6</b>	<b>Preparation of accounts</b>					
8.1		1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	46	26.538
8.2		2	Ancillary Services: Submit data to RPC by Thursday every week	52	30	45	25.962
8.3		3	AGC: Submit data to RPC by Thursday every week	19	20	17	17.895
Sub total (A6)					80		70.395
<b>A: Total (A1:A6)</b>					<b>400</b>		<b>384</b>
<b>(B)Financial Prudence</b>							
<b>9</b>	<b>B1</b>	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC		15% or less	80	11.86%	80.000
<b>10</b>	<b>B2</b>	<b>Statutory compliance – Audits :</b> Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit		4	120	4	120.000

<b>B: Total (B1:B2)</b>				<b>200</b>		<b>200.000</b>
<b>(C) Learning &amp; Growth</b>						
<b>11</b>	<b>C1</b>	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60	3	60.000
<b>12</b>	<b>C2</b>	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	2	60.000
<b>13</b>	<b>C3</b>	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 80% or more certified operators among eligible employees	80%	40	81.81%	40.000
<b>14</b>	<b>C4</b>	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40	91.89%	38.378
<b>C: Total (C1:C4)</b>				<b>200</b>		<b>198.378</b>
<b>D</b>			<b>(D) Internal Process</b>			
<b>16</b>	<b>D1</b>	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	99.95%	80	100.00%	80.000
<b>17</b>	<b>D2</b>	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	366	60	366	60.000

18	D3	<b>ISO Certification:</b> Active certification in 4 ISO standards	4	20	4	20.000
19	D4	<b>Process Documentation – Black Start, Reactive Power:</b> Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	2	40	2	40.000
<b>D: Total (D1:D4)</b>				<b>200</b>		<b>200.000</b>
<b>Total Marks (Sum A to D)</b>				<b>1000</b>		<b>982.684</b>
<b>Performance of RLDC= Marks Obtained (P)/Max. Marks *100 in %</b>						<b>98.268</b>

ii) The Petitioner has achieved the aggregate performance level of 98.268%. Accordingly, the Petitioner may be allowed to recover 16.654 % ( $90\% \approx 15 + 5\% \approx 1 + 3.268\% \approx 0.654$ ) of annual charges as incentive.

#### **Submissions of the Petitioner NERLDC in Petition No. 237 /MP/2022:**

15. The Petitioner has made following submissions:

i) Summary of the KPIs computed by NERLDC for FY 2020-21 along with the marks scored is given below:

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	Performance	Marks Scored
	<b>(A) Stake holder satisfaction</b>					
3	A1	<b>MoU Rating as per DPE:</b> Score in MoU Rating.	100%	40.000	59.56%	23.824
4	A2	<b>Facilitate power system and market functioning</b>				

4.1	A2-1	Power Market transaction					
4.2		.	Bilateral				
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60.000	100%	60.000
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10.000	12	10.000
		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10.000	12	10.000
Sub total (A2-1)				80.000		80.000	
	A2-2	Power System Functioning:					
4.5		a	Conduct operation from backup control centre for RLDC.	1	10.000	2	10.000
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10.000	100%	10.000
4.6		c	Mock trial run of identified system to be done in year as per provisions of Grid Code	1	10.000	0	0
4.8		d	Conduct four (4) number of stakeholder meetings including cross	4	10.000	4	10.000



			border.				
Sub total (A2-2)					40.000		30.000
<b>5</b>	<b>A3</b>	<b>Maintain system reliability</b>					
5.1		1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	90%	20.000	77.96%	17.584
5.2		2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40.000	99.808%	40.000
5.3		3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20.000	100%	20.000
Sub total (A2-3)					80.000		77.584
<b>6</b>	<b>A4</b>	<b>Website Availability:</b> Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites		99.95%	40.000	99.99%	40.000
<b>7</b>	<b>A5</b>	<b>Information dissemination</b>					
7.1		1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20.000	12	20.000
		2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	365	20.000	365	20.000

Sub total (A5)			40.000		40.000		
<b>8</b>	<b>A6</b>	<b>Preparation of accounts</b>					
8.1		1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30.000	52	30.000
8.2		2	Ancillary Services: Submit data to RPC by Thursday every week	52	30.000	52	30.000
8.3		3	AGC: Submit data to RPC by Thursday every week	52	20.000	52	20.000
Sub total (A6)					80.000		80.000
<b>A: Total (A1:A6)</b>					<b>400.000</b>		<b>371.408</b>
	<b>(B)Financial Prudence</b>						
<b>9</b>	<b>B1</b>	<b>Variance in Capex Utilization:</b> Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC		15% or less	80.000	86.69%	22.647
<b>10</b>	<b>B2</b>	<b>Statutory compliance – Audits :</b> Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit		4	120.000	4	120.000
<b>B: Total (B1:B2)</b>					<b>200.000</b>		<b>142.647</b>
	<b>(C)Learning &amp; Growth</b>						

11	C1	<b>New technology adoption / R&amp;D:</b> Adoption of one (1) new technology/R&D experiment in a year	1	60.000	1	60.000
12	C2	<b>Lessons learnt and knowledge dissemination by way of data intensive reports:</b> Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60.000	2	60.000
13	C3	<b>Adequacy of HR - % of certified operators among eligible operators:</b> 80% or more certified operators among eligible employees	80%	40.000	95.918%	40.000
14	C4	<b>No. of man-days per year per eligible employee:</b> 100% employees get minimum 7 days training	100%	40.000	100%	40.000
<b>C: Total (C1:C4)</b>				<b>200.000</b>		<b>200.000</b>
<b>(D) Internal Process</b>						
16	D1	<b>Availability of Decision Support System – SCADA:</b> Maintain 99.95% availability of SCADA	99.95%	80.000	100.00%	80.000
17	D2	<b>Availability of infrastructure and amenities:</b> Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	365	60.000	365	60.000
18	D3	<b>ISO Certification:</b> Active certification in 4 ISO standards	4	20.000	4	20.000

19	D4	<b>Process Documentation – Black Start, Reactive Power:</b> Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	2	40.000	2	40.000
<b>D: Total (D1:D4)</b>				<b>200.000</b>		<b>200.000</b>
<b>Total Marks (Sum A to D)</b>				<b>1000.000</b>		<b>914.055</b>
<b>Performance of RLDC= Marks Obtained (P)/Max. Marks *100 in %</b>						<b>91.405</b>

ii) The Petitioner has achieved the aggregate performance level of 91.405%. Accordingly, the Petitioner may be allowed to recover 15.281 % ( $90\% \approx 15 + 1.405\% \approx 0.281$ ) of annual charges as incentive.

#### **Hearing dated 22.11.2022**

16. The matter was heard on admission on 22.11.2022. During the course of hearing, Learned senior counsel for the Petitioners informed that that the the Petitioners have already served the copy of the Petitions on the Respondents.

After, hearing the learned senior counsel, the Commission vide ROP for hearing dated 22.11.2022 directed the Petitioners to furnish the details/information including an undertaking as per clause 2.6 of “Detailed Procedure for Calculation of Key Performance Indicators” dated 20.5.2022; website link of Reports uploaded on the website-based registry for registration of designated consumers and copy of approval for allowed capital expenditure.

17. The Petitioners have submitted the required information in compliance of ROP of hearing dated 22.11.2022

## **Hearing dated 21.2.2023**

18. The matter was again heard on 21.2.2023. The Commission reserved the order in these matters.

## **Analysis and Decision**

19. We have considered the submissions of the Petitioners and have also perused the facts on record. The Petitioners have filed the present petition specifically for the approval of Performance Linked Incentive for NLDC and all RLDCs for the financial year 2019-20 and 2020-21.

20. The Regulation 32 of 2019 RLDC Fees and Charges Regulations is as below:

### ***“32. Performance linked incentive to RLDCs and NLDC***

*(1) Recovery of incentive by the Regional Load Despatch Centre shall be based on the achievement of the Key Performance Indicators (KPIs) as specified in Appendix-V or such other parameters as may be prescribed by the Commission.*

*(2) Each Regional Load Despatch Centre shall submit its actual performance against each of the key performance indicators to the Commission on annual basis as per the format specified in Appendix-V.*

*(3) NLDC shall submit the details in regards to each Key Performance Indicator in the format specified in Appendix-V along with the methodology for approval of the Commission.*

*(4) The Commission shall evaluate the overall performance of the RLDCs or NLDC, as the case may be, on the basis of weightage specified in Appendix-V.*

*(5) The RLDCs or NLDC, as the case may be, shall be allowed to recover incentive of 15% of Annual LDC Charges for aggregate performance level of 90%. The incentive shall increase by 1% on pro-rata basis for every 5% increase of performance level above 90%. The incentive shall be capped as per DPE Office Memorandum No. W-02/0028/2017-DPE (WC)-GL-XIII/ 17 dated 3.8.2017. Provided that incentive shall be reduced by 1% on pro-rata basis for the every 3% decrease in performance level below 90%.*

*(6) The RLDCs or NLDC, as the case may be, shall compute the Key Performance Indicators on annual basis for the previous year ending on 31st March and submit to the Commission along with petitions for approval of the Commission as per Appendix-V of these Regulations:*

*(7) The Key Performance Indicators of the previous year ending on 31<sup>st</sup> March shall be considered to recover incentive on each year and shall be true up at the end of the control period.”*

The detailed procedure for calculation of Key Performance Indicators was approved by the Commission vide order dated 20th May 2022.

21. Clause 2 of the Detailed procedure dated 20<sup>th</sup> May, 2022 provides as under:

*2. Approach*

*2.1. The list of KPIs along with targets and formulations is summarised in Appendix-I for NLDC and Appendix-II for RLDCs. Total marks for broad categories of KPIs shall be as per the weightage provided in Appendix-V of the RLDC Fees and Charges Regulations 2019. Marks for sub-heads in Individual KPI parameters for NLDC and RLDCs shall be as per the Appendix-I and Appendix-II respectively of this Procedure. Linear pro-rata reduction formulae shall be considered for computation of performance and marks unless specified otherwise in a particular KPI formulation as per Appendix-I and Appendix-II, as applicable.*

***2.2. All the performance and marks shall be rounded off to three decimals.***

***2.3. Aggregate performance of NLDC and RLDCs shall be calculated after adding the marks scored against all KPIs out of total 1000 marks e.g. if total marks scored by NLDC in all KPI parameters is 967.912 out of 1000, performance shall be 96.791%. This aggregate performance shall be converted to percentage of Annual Charges in accordance with Regulation 32(5) of the RLDC Fees and Charges Regulations 2019.***

*2.4. The detailed calculations of all KPIs in MS Excel worksheet shall be submitted while filing the petition for approval of the Performance Linked Incentive.*

*2.5. The proofs mentioned in the respective KPI details shall also be submitted while filing the petition for approval of the Performance Linked Incentive.*

***2.6. An undertaking by the head of concerned RLDC or head of NLDC, as the case may be, shall be submitted along with the Petition stating that the targets claimed to be achieved and performance computed for all KPIs have been checked and are true to best of his/ her knowledge.***

22. Petitioners have submitted the detailed calculations of all KPIs alongwith the following

documents in compliance of the Detailed Procedure dated 20.5.2022:

- a. An undertaking by the head of concerned RLDC and head of NLDC, as the case may be, stating that the targets achieved and performance computed against all KPIs, as mentioned in the Petition are duly verified and true to best of my knowledge.
- b. Copy of MoU Score as notified by Department of Public Enterprises for corresponding year.
- c. Relevant proofs for the KPI pertaining to Stakeholder Satisfaction: Facilitate Power System and Power Market.
- d. Reports of web-based registry in regard of Power Market Functioning.
- e. Web links of the following:
  - i. FRC report uploaded on NLDC and RLDCs website.
  - ii. Report of Maintain system reliability, Voltage Deviation Index (VDI), Maintenance Shut Down Coordination.
  - iii. TTC/ATC, Revision in TTC/ATC (for NLDC) and Transaction Schedule.
  - iv. Preparations of Accounts; Inter Connection Meter Error Reporting, Ancillary Services and AGC.
  - v. Report on Lessons learnt and knowledge dissemination available on the public domain.
  - vi. Minutes of the meeting on Capacity Building: FOLD Meetings/Workshops.
  - vii. Documents on Process Documentation – Black Start, Reactive Power uploaded on NLDC and RLDC Website.
- f. Undertaking by head of NLDC and RLDCs on following:
  - i. Stake holder meetings.

- ii. website availability
  - iii. stating the total no. of eligible employees and actual no. of eligible employees who attended minimum 7 days training/ workshop/ seminar/symposium
- g. Certificate signed by head of NLDC and RLDCs on following:
- i. Statutory Compliance Audits.
  - ii. Details of new technology adaption/R&D signed by head of NLDC and RLDCs.
  - iii. List of certified employees along with period of validity of certificate.
  - iv. Availability of Decision Support System – SCADA signed by the head of NLDC and RLDCs.
  - v. Availability of infrastructure and amenities signed by the head of NLDC and RLDCs.
  - vi. Certificates along with the validity of certificates on ISO Certification
  - h. Relevant extracts of Balance sheet and Profit and Loss account for Variance in Capex Utilisation.

23. Petitioners NLDC under Petition No. 180/MP/2022 and 200/MP/2022 have submitted that there were no specific timelines for preparation & uploading the reports (Ancillary Services and AGC) during FY 2019-20. In view of this, Petitioner under 180/MP/2022 uploaded the Reports by end of every month and Considering this requested to allow full marks for KPI A6: Preparation of Accounts. Similarly, Petitioner WRLDC under Petition No. 200/MP/2022 have requested to allow full marks for KPI A6-2 (Ancillary Services: Submit data to RPC by Thursday every week) and KPI A6-3 (AGC: Submit data to RPC by Thursday every week KPI A6: Preparation of Accounts).

24. The relevant extract of the detailed procedure for Ancillary Services Operations issued



by the Commission vide dated 21.11.2016 under the Central Electricity Regulatory Commission (Ancillary Services Operations) Regulations, 2015 are as under:

**“12. Energy Accounting**

*12.1. Energy Accounting shall be done by the respective RPC on weekly basis along with Deviation Settlement Account (hereinafter referred to as “DSM Account”) based on interface meters data and schedule data.*

*12.2. The respective RLDC shall furnish the actual net injection/drawal of concerned regional entities, 15 minute-wise, based on the interface meter data. The above data along with the processed data of all interface meters and the schedules shall be forwarded by the concerned RLDC to the respective RPC Secretariat on a weekly basis as per the existing procedure. The concerned RPC shall prepare and issue the RRAS account along with DSM Account. All computations carried out by RLDC shall be open to all regional entities for checking/verifications for a period of 15 days.*

*12.3. A statement of RRAS energy account shall be prepared by the respective RPC secretariat on weekly basis along with the DSM Account based on the data provided by the concerned RLDC.”*

*13.12 The Nodal Agency shall issue a monthly report regarding the various operational aspects of the RRAS mechanism and submit the same to the Market Monitoring Cell (MMC) of CERC.*

*.....”*

25. The relevant extract of the Regulation 9. of the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2014 is as under:

**“9. Accounting of Charges for Deviation**

*(1) A statement of Charges for Deviations including Additional Charges for Deviation levied under these regulations shall be prepared by the Secretariat of the respective Regional Power Committee on weekly basis based on the data provided by the concerned RLDC(s) by the Thursday of the week and shall be issued to all constituents by next Tuesday, for seven day period ending on the penultimate Sunday mid-night.*

.....”

26. As per above, it is clear that RLDC was required to provide data to the respective RPC along with Deviation Settlement Account based on the data of actual net injection/drawal by the Thursday of the week. Further monthly report on RRAS is required to be submitted by NLDC. Further, NLDC in its draft detailed procedure for KPI dated 5.07.2019 submitted for the approval of the Commission, had itself proposed targets of weekly data submission by the RLDC(s) to RPC by Thursday and monthly report submission by 25<sup>th</sup> of the next month. Accordingly, any relaxation on account of non -submission data and report within specified timeline is not allowed.

27. Petitioners under Petition No. 244/MP/2022 (NLDC), 214/MP/2022 (NRLDC), 238/MP/2022 (WRLDC) and 231/MP/2022 (SRLDC) have submitted that due to the outbreak of COVID-19 across the country, the system operator certification examination scheduled to be held in March 2020 (which is regularly conducted by NPTI) got postponed. After multiple postponements, the 8th basic level PSO (Power System Operator) certification examination was held on 03<sup>rd</sup> April 2022. Thus, the eligible system operators didn't get an opportunity to appear for the certification examination during the period. In view of this, it is requested to allow full marks (i.e. 40) for KPI C3: Adequacy of HR - Percentage of certified system operators among eligible system operators. Petitioners have prayed to allow full marks in the said KPI.

28. We have considered the submissions of Petitioners that due to outbreak of Covid-19 pandemic the system operator certification examination due in March 2020 was conducted in April 2022. Accordingly, full marks are considered for KPI C3 (Adequacy of HR - Percentage of certified system operators among eligible system operators) of NLDC, NRLDC, WRLDC and SRLDC for the year 2020-21, subject to the condition that Petitioners shall file at time of true

up, the status of system operators who cleared the exam when the same was conducted in April 2022 and whether Petitioners met the criteria of 100% marks based on same.

29. In accordance with the Regulation 32 of 2019 RLDC Fees and Charges Regulations and the approved detailed procedure dated 20.05.2022 and the documents placed on the record, the obtained marks against each KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the Petitioners for the Financial Year 2019-20 and 2020-21 as approved by the Commission is attached at Annexure-I to this Order.

30. The marks obtained out of total 1000 marks and the percentage of the Performance Linked Incentive (PLI) allowed by the Commission for NLDC and RLDCs for the year of 2019-20 and 2020-21 is as below:

Particulars		Marks Obtained out of 1000	Performance Linked Incentive (PLI) (%)
NLDC	2019-20	853.444	13.448
	2020-21	910.667	15.213
NRLDC	2019-20	924.34	15.487
	2020-21	928.715	15.574
WRLDC	2019-20	954.47	16.089
	2020-21	939.356	15.787
SRLDC	2019-20	944.963	15.899
	2020-21	940.435	15.809
ERLDC	2019-20	936.201	15.724
	2020-21	909.87	15.197
NERLDC	2019-20	982.684	16.654
	2020-21	914.055	15.281

31. NLDC is directed to file a consolidated petition taking inputs and required documents including undertakings as per Detailed Procedure dated 20.5.2022 from each RLDC for years 2021-22, 2022-23, 2023-24.

32. The Petitions No. 180/MP/2022, 198/MP/2022, 200/MP/2022, 232/MP/2022, 199/MP/2022, 239/MP/2022, 244/MP/2022, 214/MP/2022, 238/MP/2022, 231/MP/2022, 236/MP/2022 and 237/MP/2022 are disposed of in terms of the above.

**Sd/  
(P. K. Singh)  
Member**

**Sd/  
(Arun Goyal)  
Member**

**Sd/  
(I.S. Jha)  
Member**

**A. Obtained marks against KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the NLDC for financial year 2019-20 and 2020-21:**

Key Performance Indicators		Maximum Marks	NLDC	
			Marks Obtained	
(A) Stake holder satisfaction			19-20	20-21
MoU Rating as per DPE: Score in MoU Rating		40	37.332	23.824
Facilitate power system and market functioning				
Power Market transaction				
	Collective			
i	Acceptance of scheduling of Collective Transaction to Power Exchange(s) within the specified time as per the Open Access Regulations.	20	19.945	20.000
ii	Disbursement of PX charges by 15th of every month	10	10.000	10.000
REC				
i	Registration of RE Generator(s)/ Distribution Licensee(s) within 15 days of receipt of application	10	10.000	10.000
ii	Issuance of REC(s) to RE Generator(s)/ Distribution Licensee(s) within 15 days of receipt of application	10	9.935	10.000
ESCerts				
	Registration of Designated Consumers (DC) with registry within 15 days of receipt of application	10	10.000	10.000
Sub total (A2-1)		60	59.880	60.000
Power System Functioning:				
	Power System Functioning: Conduct operation from backup control centre for NLDC	20	20.000	20.000

	Power System Functioning: FRC events computation and publication of report be done within three (3) working days from the event.	20	20.000	20.000
	Power System Functioning: Conduct four (4) number of stakeholder meetings including cross border.	20	20.000	20.000
Sub total (A2-2)		60	60.000	60.000
Maintain system reliability				
	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	20	16.579	17.584
	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	40	40.000	40.000
	Maintenance Shutdown Coordination: Processing (approval/denial) all shut down requests within 26 hours	20	20.000	20.000
Sub total (A3)		80	76.579	77.584
Website Availability				
	Maintain 100% availability of NLDC website, Web based Scheduling system, FOLD & REC websites	40	39.970	40.000
Information dissemination				
	ATC/TTC: Upload report on website by 28th of every month	20	20.000	20.000
	Information dissemination: Revision of ATC/TTC: Upload revised ATC/TTC within 1 hour of the event	20	13.118	16.122
Sub total (A5)		40	33.118	36.122
Preparation of accounts				
	Ancillary Services: Upload report on website by 25th of every month	40	0.000	40.000
	AGC: Upload report on website by 25th of every month	40	0.000	40.000
Sub total (A6)		80	0	80
A: Total (A1:A6)		400	306.879	377.530

Financial Prudence				
Variance in Capex Utilization: Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC		80	38.688	20.855
Statutory compliance – Audits: Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit		120	120.000	120.000
B: Total (B1:B2)		200	158.688	140.855
(C) Learning & Growth				
New technology adoption / R&D: Adoption of one (1) new technology/R&D experiment in a year		60	60.000	60.000
Lessons learnt and knowledge dissemination by way of data intensive reports: Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.		60	60.000	60.000
Adequacy of HR - % of certified operators among eligible operators: 80% or more certified operators among eligible employees		40	36.421	40.000
Capacity Building				
	No. of man-days per year per eligible employee: 100% employees get minimum 7 days training	20	11.456	12.282
	FOLD Meetings/Workshops	20	20.000	20.000
Sub total (C4)		40	31.456	32.282
C: Total (C1:C4)		200	187.877	181.711
(D) Internal Process				
Availability of Decision Support System – SCADA: Maintain 99.95% availability of SCADA		80	80.000	80.000
Availability of infrastructure and amenities: Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)		60	60.000	60.000
ISO Certification: Active certification in 4 ISO standards		20	20.000	20.000

Process Documentation – Black Start, Reactive Power: Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year	40	40.000	40.000
D: Total (D1:D4)	200	200.000	200.000
<b>Total Marks (Sum A to D)</b>	<b>1000</b>	<b>853.444</b>	<b>910.667</b>
<b>Approved Performance of NLDC= Marks Obtained (P)/Max. Marks *100 (in %)</b>		<b>85.344%</b>	<b>91.067%</b>
<b>Allowed Performance Linked Incentive (PLI) (in %)</b>		<b>13.448</b>	<b>15.213</b>



**B. Obtained marks against KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the RLDCs for the Financial Year 2019-20 and 2020-21:**

Key Performance Indicators	Maximum Marks	NRLDC		WRLDC		SRLDC		ERLDC		NERLDC	
		19-20	20-21	19-20	20-21	19-20	20-21	19-20	20-21	19-20	20-21
		Marks Obtained									
(A) Stake holder satisfaction											
MoU Rating as per DPE: Score in MoU Rating.	40	37.332	23.824	37.332	23.824	37.332	23.824	37.332	23.824	37.332	23.824
Facilitate power system and market functioning											
Power Market transaction											
Bilateral											
a Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	60	60.000	60.000	60.000	60	60.000	59.919	60.000	60.000	60.000	60.000
b Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	10	10.000	10.000	10.000	10	10.000	10.000	10.000	10.000	10.000	10.000

c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	10	10.000	10.000	10.000	10	10.000	10.000	10.000	10.000	10.000	10.000
Sub total (A2-1)		80	80.000	80.000	80.000	80.000	80.000	79.919	80.000	80.000	80.000	80.000
Power System Functioning:												
a	Conduct operation from backup control centre for RLDC.	10	10.000	10.000	10.000	10	10.000	10.000	10.000	10.000	10.000	10.000
b	FRC events computation and publication of report be done within three (3) working days from the event.	10	10.000	10.000	9.231	9.286	10.000	10.000	10.000	10.000	10.000	10.000
c	Mock trial run of identified system to be done in year as per provisions of Grid Code	10	10.000	8.750	8.750	8.75	9.091	1.818	10.000	5.000	10.000	0.000
d	Conduct four (4) number of stakeholder meetings including cross border.	10	10.000	10.000	10.000	10	10.000	10.000	10.000	10.000	10.000	10.000
Sub total (A2-2)		40	40.000	38.750	37.981	38.036	39.091	31.818	40.000	35.000	40.000	30.000
Maintain system reliability												

1	Maintain average 80% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 20%)	20	16.579	17.584	16.579	17.584	16.579	17.584	16.579	17.584	16.579	17.584
2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	40	38.512	40.000	40.000	40.000	37.597	37.639	40.000	40.000	40.000	40.000
3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	20	20.000	20.000	20.000	20.000	20.000	20.000	20.000	20.000	20.000	20.000
Sub total (A2-3)		80	75.091	77.584	76.579	77.584	74.176	75.223	76.579	77.584	76.579	77.584
Website Availability: Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites		40	40.000	39.988	40.000	40.000	40.000	40.000	40.000	40.000	40.000	40.000
Information dissemination												
1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	20	20.000	20.000	20.000	20.000	20.000	20.000	20.000	20.000	20.000	20.000

2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	20	20.000	20.000	20.000	20.000	20.000	20.000	20.000	20.000	20.000	20.000	
Sub total (A5)		40	40.000	40.000	40.000	40.000	40.000	40.000	40.000	40.000	40.000	40.000	
Preparation of accounts													
1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	30	28.846	30.000	23.077	30.000	30.000	30.000	30.000	30.000	26.538	30.000	
2	Ancillary Services: Submit data to RPC by Thursday every week	30	19.615	30.000	22.500	30.000	30.000	30.000	30.000	28.846	30.000	25.962	30.000
3	AGC: Submit data to RPC by Thursday every week	20	13.077	20.000	15.000	20.000	20.000	20.000	20.000	19.615	20.000	17.895	20.000
Sub total (A6)		80	61.538	80.000	60.577	80.000	80.000	80.000	80.000	78.461	80.000	70.395	80.000
A: Total (A1:A6)		400	373.961	380.146	372.469	379.444	390.599	370.784	392.372	376.408	384.306	371.408	
Financial Prudence													
Variance in Capex Utilization: Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC		80	34.041	39.778	63.631	39.912	37.273	53.781	29.643	18.725	80.000	22.647	
Statutory compliance – Audits: Compliance of following Audits:		120	120.000	120.000	120.000	120.000	120.000	120.000	120.000	120.000	120.000	120.000	

i. Internal Audit (Phase I)											
ii. Internal Audit (Phase II)											
iii. Physical Verification Audit											
iv. Statutory Audit											
B: Total (B1:B2)	200	154.041	159.778	183.631	159.912	157.273	173.781	149.643	138.725	200.000	142.647
(C) Learning & Growth											
New technology adoption / R&D: Adoption of one (1) new technology/R&D experiment in a year	60	60.000	60.000	60.000	60.000	60.000	60.000	60.000	60.000	60.000	60.000
Lessons learnt and knowledge dissemination by way of data intensive reports: Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	60	60.000	60.000	60.000	60.000	60.000	60.000	60.000	60.000	60.000	60.000
Adequacy of HR - % of certified operators among eligible operators: 80% or more certified operators among eligible employees	40	40.000	40.000	38.370	40.000	37.091	40.000	40.000	40.000	40.000	40.000
No. of man-days per year per eligible employee: 100% employees get minimum 7 days training	40	36.338	28.791	40.000	40.000	40.000	35.870	34.186	34.737	38.378	40.000
C: Total (C1:C4)	200	196.338	181.033	198.370	191.607	197.091	181.414	194.186	194.737	198.378	200.000

(D) Internal Process											
Availability of Decision Support System – SCADA: Maintain 99.95% availability of SCADA	80	80.000	80.000	80.000	80.000	80.000	80.000	80.000	80.000	80.000	80.000
Availability of infrastructure and amenities: Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	60	60.000	60.000	60.000	60.000	60.000	60.000	60.000	60.000	60.000	60.000
ISO Certification: Active certification in 4 ISO standards	20	20.000	20.000	20.000	20.000	20.000	20.000	20.000	20.000	20.000	20.000
Process Documentation – Black Start, Reactive Power: Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year	40	40.000	40.000	40.000	40.000	40.000	40.000	40.000	40.000	40.000	40.000
D: Total (D1:D4)	200	200.000	200.000	200.000	200.000	200.000	200.000	200.000	200.000	200.000	200.000
<b>Total Marks (Sum A to D)</b>	<b>1000</b>	<b>924.340</b>	<b>928.715</b>	<b>954.470</b>	<b>939.356</b>	<b>944.963</b>	<b>940.435</b>	<b>936.201</b>	<b>909.870</b>	<b>982.684</b>	<b>914.055</b>
<b>Approved Performance of RLDC= Marks Obtained (P)/Max. Marks *100 in %</b>		<b>92.434%</b>	<b>92.872%</b>	<b>95.447%</b>	<b>93.936%</b>	<b>94.496%</b>	<b>94.044%</b>	<b>93.620%</b>	<b>90.987%</b>	<b>98.268%</b>	<b>91.406%</b>

<b>Allowed Performance Linked Incentive (PLI) in %</b>		<b>15.487</b>	<b>15.574</b>	<b>16.089</b>	<b>15.787</b>	<b>15.899</b>	<b>15.809</b>	<b>15.724</b>	<b>15.197</b>	<b>16.654</b>	<b>15.281</b>
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